

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.181/00013/2017
Original Application No.181/00077/2018
Original Application No.181/000154/2018
Original Application No.181/000 319/2018
Original Application No.181/000 388/2018
Original Application No.181/000 489/2018
Original Application No.181/000 637/2018
Original Application No.181/000 737/2018
Original Application No.181/000 738/2018
Original Application No.181/000 771/2018
Original Application No.181/000175/2017
Original Application No.181/000 343/2017
Original Application No.181/000598/2017
Original Application No.181/000 602/2017
Original Application No.181/000 653/2017
Original Application No.181/000 672/2017
Original Application No.181/000825/2017
Original Application No.181/000 908/2017
Original Application No.181/000 949/2017
Original Application No.181/000 1031/201 7
Original Application No.181/000 1033/2017
Original Application No.181/000 1034/2017
Original Application No.181/000 1058/2017
Original Application No.181/0001088/2016

Monday, this the 17th day of December, 2018

CORAM:

HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER

Original Application No.181/00013/2017

K.P.Muthukoya
S/o Hamid V.C.,
Aged 60 years,
Multi Skilled Employee,
(Bull Attendant) (Retd),
Animal Husbandary Department,

.2.

Veterinary Unit, Union Territory of Lakshadweep,
Androth-682 551. and residing at Kattapura House,
Union Territory of Lakshadweep, Androth-682 551.Applicant
(By Advocate Mr.N.Unnikrishnan)

V e r s u s

1. The Union of India,
represented by the Secretary to the
Government of India, Ministry of Personnel
and Public Grievances, Department of Personnel
and Training, New Delhi – 110 001.
2. The Administrator,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
3. The Pay and Accounts Officer, CPAO,
Ministry of Finance,
Department of Expenditure,
Trikoort II, Bikajicama Place,
New Delhi – 110 066.
4. The Secretary (Administration),
Union Territory of Lakshadweep,
Kavaratti – 682 555.
5. The Director,
Animal Husbandary,
Union Territory of Lakshadeweep,
Kavaratti – 682 555.
6. The Veterinary Assistant Surgeon,
Animal Husbandary Unit,
Union Territory of Lakshadweep,
Androth -682 551.
7. The Principal Accounts Officer,
Union Territory of Lakshadweep,
Kavaratti – 695 555.
8. The NSDL e-Governance Infrastructure Limited,
1st Floor, Time tower, Kamal Mills Compound,
Senapati Bapat Marg, Lower Parel,
Mumbai-400 013, Represented by the Managing
Director & Chief Executive Officer.Respondents.

.3.

(By Mr.M.K.Padmanabhan Nair, ACGSC for Respondents-1&3 and Shri S.Manu for Respondents-2 & 4 to7)

Original Application No.181/00077/2018

P.Mohammed,
S/o Late Shri Ahammed Biriyaamthiyuda,
Aged 62 years,
M.S.E. (Retd),
Agricultural Demonstration Unit,
Union Territory of Lakshadweep,
Chetlat and residing at Ponnikkam House,
Union Territory of Lakshadweep,
Chetalat- 682 554.

....Applicant

(By Advocate Mr.N.Unnikrishnan)

V e r s u s

1. The Union of India,
represented by the Secretary to the
Government of India,
Ministry of Personnel and Public Grievances,
Department of Personnel and Training,
New Delhi – 110 001.
2. The Administrator,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
3. The Pay and Accounts Officer, CPAO,
Ministry of Finance,
Department of Expenditure,
Trikoort II,
Bikajicama Place,
New Delhi – 110 066.
4. The Director (Services),
Union Territory of Lakshadweep,
Kavaratti – 682 555.
5. The Director of Agriculture,

.4.

Union Territory of Lakshadweep,
Kavaratti – 682 555.

6. The Principal Accounts Officer,
Union Territory of Lakshadweep,
Kavaratti – 695 555.
7. The NSDL e-Governance Infrastructure Limited,
1st Floor, Time tower, Kamal Mills Compound,
Senapati Bapat Marg, Lower Parel,
Mumbai-400 013,
Represented by the Managing Director &
Chief Executive Officer.Respondents.

(By Mr.V.A.Shaji, ACGSC for Respondents-1&3 and Shri S.Manu for Respondents-2 & 4 to6)

Original Application No.181/000154/2018

Adima P.V.,
S/o Sayed (late), Aged 62 years,
Multi Skilled Employee (Retd),
Government Community Health Centre,
Union Terriotry Lakshadweep,
Amini – 682 552 and
residing at Puthiyaveedu House,
Union Territory Lakshadweep,
Amini Island– 682 552.Applicant

(By Advocate Mr.N.Unnikrishnan)

V e r s u s

1. The Union of India,
represented by the Secretary to the
Government of India,
Ministry of Personnel and Public Grievances and Pension,
Department of Personnel and Training,
North Block, New Delhi – 110 001.
2. The Administrator,
Union Territory of Lakshadweep,

.5.

Kavaratti – 682 555.

3. The Pay and Accounts Officer,
Central Pension Accounting Office
Ministry of Finance,
Department of Expenditure,
New Delhi – 110 001.
4. The Principal Pay and Accounts Officer,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
5. The Medical Officer in charge,
Government Community Health Centre,
Amini Island – 682 552.
6. The Chairman Pension fund Regulatory and
Development Authority, First Floor,
ICADR Building,
Plot No.6,
Vasanthakunj Institutional Area,
Phase II, New Delhi – 110 070.
7. The NSDL e-Governance Infrastructure Limited,
1st Floor, Time tower, Kamal Mills Compound,
Senapati Bapat Marg, Lower Parel,
Mumbai-400 013,
Represented by the Managing Director &
Chief Executive Officer.

....Respondents.

(By **Shri S.Manu for Respondents-2 & 4 & 6)**

Original Application No.181/000 319/2018

A.C.Abdulkhader,
S/o late Abdulla Puthiya Kulappu,
Aged 61 years, M.S.E (Retd),
LPWD Division,
Union Territory of Lakshadweep,
Kalpeni – 682 557 and
residing at Ayahachetta,
Union Territory Lakshadweep,
Amini – 682 552.

....Applicant

(By Advocate Mr. N.Unnikrishnan)

V e r s u s

1. The Union of India,
represented by the Secretary to the
Government of India,
Ministry of Personnel and Public Grievances and Pension,
Department of Personnel and Training,
North Block, New Delhi – 110 001.
2. The Administrator,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
3. The Pay and Accounts Officer,
Central Pension Accounting Office
Ministry of Finance,
Department of Expenditure,
Trikoort II,
Bikajicama Place,
New Delhi – 110 066.
4. The Superintending Engineer,
Lakshadweep Public Works Department,
Kavaratti – 682 555.
5. The Pay and Accounts Officer,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
6. The Executive Engineer,
Lakshadweep Public Works Department,
Kalpeni – 682 557.
7. The Chairman,
Pension Fund Regulatory and Development Authority
First Floor, ICADR Building, Plot No.6,
Vasanthakunj Institutional Area,
Phase II, New Delhi – 110 070.
8. The NSDL e-Governance Infrastructure Limited,
1st Floor, Time tower, Kamal Mills Compound,
Senapati Bapat Marg, Lower Parel,
Mumbai-400 013,

.7.

Represented by the Managing Director &
Chief Executive Officer.

....Respondents.

(By Mr.V.A.Shaji, ACGSC for Respondents-1, 3 & 7 and Shri S.Manu for Respondents-2 , 4 to 6)

Original Application No.181/000 388/2018

T.P.Hamza,
S/o Kattakam Kadhar, Aged 68 years,
W.C.Belder (Retd),
LPWD, Union Territory Lakshadweep,
Kiltan – 682 558 and
residing at Thunchan Parampu,
Union Territory of Lakshadweep,
Kiltan – 682 558.

....Applicant

(By Advocate Mr.N.Unnikrishnan)

V e r s u s

1. The Union of India,
represented by the Secretary to the
Government of India,
Ministry of Personnel and Public Grievances and Pension,
Department of Personnel and Training,
North Block, New Delhi – 110 001.
2. The Administrator,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
3. The Pay and Accounts Officer,
Central Pension Accounting Office
Ministry of Finance,
Department of Expenditure,
New Delhi – 110 001.
4. The Pay and Accounts Officer,
Union Territory of Lakshadweep,
Kavaratti – 682 555.

.8.

5. The Superintending Engineer,
Lakshadweep Public Works Department,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
6. The Executive Engineer,
Lakshadweep Public Works Department,
Union Territory of Lakshadweep,
Kavaratti-682 555.
7. The Chairman,
Pension Fund Regulatory and Development Authority,
First Floor, ICADR Building, Plot No.6, Vasanthakunj
Institutional Area, Phase II,
New Delhi – 110 070.
8. The NSDL e-Governance Infrastructure Limited,
1st Floor, Time tower, Kamal Mills Compound,
Senapati Bapat Marg, Lower Parel,
Mumbai-400 013,
Represented by the Managing Director &
Chief Executive Officer.Respondents.

(By Mr.S.Ramesh, ACGSC for Respondents-1, 3, 7 & 8 and Mr.S.Manu for Respondents2, 4 to 6)

Original Application No.181/000 489/2018

Hassainar K.C.,
S/o Aboosala A.C. (late),
Aged 65 years,
M.S.E. (Poultry Boy) (Retd),
Animal Husbandry Unit,
Union Territory of Lakshadweep,
Amini -682 552 and
residing at Kaniyatha Chetta House,
Union Territory of Lakshadweep,
Amini Island – 682 552.

....Applicant

(By Advocate Mr.N.Unnikrishnan)

V e r s u s

1. The Union of India,

- represented by the Secretary to the
Government of India,
Ministry of Personnel and Public Grievances and Pension,
Department of Personnel and Training,
North Block, New Delhi – 110 001.
2. The Administrator,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
 3. The Pay and Accounts Officer,
Central Pension Accounting Office
Ministry of Finance,
Department of Expenditure,
Trikoot II,
Bikajicama Place,
New Delhi – 110 066.
 4. The Pay and Accounts Officer,
Union Territory of Lakshadweep,
Kavaratti-682 555.
 5. The Director, Animal Husbandry Department,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
 6. The Veterinary Assistant Surgeon,
Department of Animal Husbandry,
Union Territory of Lakshadweep,
Amini – 682 552.
 7. The Chairman,
Pension Fund Regulatory and Development Authority,
First Floor, ICADR Building, Plot No.6,
Vasanthakunj Institutional Area, Phase II,
New Delhi – 110 070.
 8. The NSDL e-Governance Infrastructure Limited,
1st Floor, Time tower, Kamal Mills Compound,
Senapati Bapat Marg, Lower Parel,
Mumbai-400 013,
Represented by the Managing Director &
Chief Executive Officer.
-Respondents.

(By Mr.Sreenath S., ACGSC for Respondents-1, 3, 7 & 8 and Shri S.Manu

for Respondents-2 & 4 to 6)

Original Application No.181/000 637/2018

P.M.Abdullakoya,
S/o late Sayed Mohammed Koya,
Aged 60 years,
W.C.Mate (Retd),
Lakshadweep Public Works Department,
Union Territory of Lakshadweep,
Amini Island – 682 552
and residing at Puthiyamadal House,
Union Territory Lakshadweep,
Amini Island– 682 552.

....Applicant

(By Advocate Mr.N.Unnikrishnan)

V e r s u s

1. The Union of India,
represented by the Secretary to the
Government of India,
Ministry of Personnel and Public Grievances and Pension,
Department of Personnel and Training,
North Block, New Delhi – 110 001.
2. The Administrator,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
3. The Advisor to the Administrator,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
4. The Superintending Engineer,
Lakshadweep Public Works Department,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
5. The Pay and Accounts Officer,
Central Pension Accounting Office
Ministry of Finance,
Department of Expenditure,
Trikoort II,
Bikajicama Place,

.11.

- New Delhi – 110 066.
6. The Pay and Accounts Officer,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
 7. The Assistant Engineer (Civil),
Sub division,
Lakshadweep Public Works Department,
Union Territory of Lakshadweep,
Amini-682 552.
 8. The Chairman,
Pension Fund Regulatory and
Development Authority, First Floor,
ICADR Building, Plot No.6,
Vasanthakunj Institutional Area,
Phase-II, New Delhi – 110 070.
 9. The NSDL e-Governance Infrastructure Limited,
1st Floor, Time tower, Kamal Mills Compound,
Senapati Bapat Marg, Lower Parel,
Mumbai-400 013,
Represented by the Managing Director &
Chief Executive Officer.Respondents.

(By Ms.P.K.Latha, ACGSC for Respondents-1, 5, 8 & 9 and Shri S.Manu for Respondents-2 to 4, 6 & 7)

Original Application No.737/2018

P.Abdulkhader,
S/o Azeez Kunhanmakal,
Aged 65 years,
Multi Skilled Employee (Retd.),
Government Community Health Centre,
Union Territory of Lakshadweep,
Amini Island-682 552 and residing at
Pattakada House,
Union Territory of Lakshadweep,
Amini Island – 682 552.Applicant

(By Advocate Mr.N.Unnikrishnan)

V e r s u s

1. The Union of India,
represented by the Secretary to the
Government of India,
Ministry of Personnel and Public Grievances and Pension,
Department of Pension and Pensioners' Welfare,
Lok Nayak Bhawan, Khan Market,
New Delhi – 110 003.
2. The Administrator,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
3. The Pay and Accounts Officer,
Central Pension Accounting Office
Ministry of Finance,
Department of Expenditure,
Trikoot II,
Bikajicama Place,
New Delhi – 110 066.
4. The Pay and Accounts Officer,
Union Territory of Lakshadweep,
Kavaratti-682 555.
5. The Director (Services),
Union Territory of Lakshadweep,
Amini Island – 682 552.
6. The Director,
Medical and Health Services,
Union Territory of Lakshadweep,
Kavaratti – 682 552.
7. The Medical Officer in Charge,
Community Health Centre,
Union Territory of Lakshadweep,
Amini – 682 552.
8. The Chairman,
Pension Fund Regulatory and Development Authority,
First Floor, ICADR Building, Plot No.6,
Vasanthakunj Institutional Area, Phase II,
New Delhi – 110 070.

.13.

9. The NSDL e-Governance Infrastructure Limited,
1st Floor, Time tower, Kamal Mills Compound,
Senapati Bapat Marg, Lower Parel,
Mumbai-400 013,
Represented by the Managing Director &
Chief Executive Officer.Respondents.

**(By Mr.S.Ramesh, ACGSC for Respondents-1, 3, 8 & 9 and Shri S.Manu
for Respondents-2, 4 & 5 to 7)**

Original Application No.738/2018

A.C.Ahamed,
S/o Aboosala P.,
Aged 65 years,
Multi Skilled Employee (Retd.),
Village (Dweep) Panchayath,
Union Territory of Lakshadweep,
Amini Island-682 552 and residing at
Ayshechetta House,
Union Territory of Lakshadweep,
Amini Island – 682 552.Applicant

(By Advocate Mr.N.Unnikrishnan)

V e r s u s

1. The Union of India,
represented by the Secretary to the
Government of India,
Ministry of Personnel and Public Grievances and Pension,
Department of Pension and Pensioners' Welfare,
Lok Nayak Bhawan, Khan Market,
New Delhi – 110 003.
2. The Administrator,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
3. The Pay and Accounts Officer,
Central Pension Accounting Office
Ministry of Finance,
Department of Expenditure,

.14.

Trikoot II,
Bikajicama Place,
New Delhi – 110 066.

4. The Pay and Accounts Officer,
Union Territory of Lakshadweep,
Kavaratti-682 555.
 5. The Director (Services),
Union Territory of Lakshadweep,
Kavaratti – 682 555.
 6. The Director of Panchayaths,
Directorate of Panchayath,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
 7. The Executive Officer,
Office of Village (Dweep) Panchayath,
Lakshadweep,
Amini – 682 552.
 8. The Chairman,
Pension Fund Regulatory and Development Authority,
First Floor, ICADR Building, Plot No.6,
Vasanthakunj Institutional Area, Phase II,
New Delhi – 110 070.
 9. The NSDL e-Governance Infrastructure Limited,
1st Floor, Time tower, Kamal Mills Compound,
Senapati Bapat Marg, Lower Parel,
Mumbai-400 013,
Represented by the Managing Director &
Chief Executive Officer.
-Respondents.

**(By Mr.Thomas Mathew Nellimoottil, Sr.PCGC for Respondents-1, 3, 8
& 9 and Shri S.Manu for Respondents-2, 4 & 5 to 7)**

Original Application No.771/2018

B.C.Hamzath,
S/o Kasmi,
Aged 61 years,

.15.

W.C.Assistant Mason,
LPWD Sub Division,
Union Territory of Lakshadweep,
Amini Island – 682 552 and
residing at Biyyachetta House,,
Union Territory Lakshadweep,
Amini Island– 682 552.

....Applicant

(By Advocate Mr. N.Unnikrishnan)

V e r s u s

1. The Union of India,
represented by the Secretary to the
Government of India,
Ministry of Personnel and Public Grievances and Pension,
Department of Personnel and Training,
North Block, New Delhi – 110 001.
2. The Administrator,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
3. The Pay and Accounts Officer,
Central Pension Accounting Office
Ministry of Finance,
Department of Expenditure,
Trikoort II,
Bikajicama Place,
New Delhi – 110 066.
4. The Superintending Engineer,
Lakshadweep Public Works Department,
Kavaratti – 682 555.
5. The Pay and Accounts Officer,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
6. The NSDL e-Governance Infrastructure Limited,
1st Floor, Time tower, Kamal Mills Compound,
Senapati Bapat Marg, Lower Parel,
Mumbai-400 013,
Represented by the Managing Director &

.16.

Chief Executive Officer.

7. The Executive Engineer,
Lakshadweep Public Works Department,
Union Territory of Lakshadweep,
Kavaratti – 682 555.Respondents.

(By Ms.Mini R Menon for Respondents-1, 3 & 7 and Shri S.Manu for Respondents-2 , 4 to 6)

Original Application No.175/2017

P.P.Alimohammed,
S/o A.C.Ahammed,
Aged 62 years,
Multi Skilled Employee (Retd),
Union Territory of Lakshadweep,
Kavaratti -682 555 and
residing at Puthiyapura House,
Kadamath – 682 556.Applicant

(By Advocate Mr.N.Unnikrishnan)

V e r s u s

1. The Union of India,
represented by the Secretary to the
Government of India,
Ministry of Personnel and Public Grievances and Pension,
Department of Personnel and Training,
North Block, New Delhi – 110 001.
2. The Administrator,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
3. The Pay and Accounts Officer,
Central Pension Accounting Office
Ministry of Finance,
Department of Expenditure,
Trikoort II,
Bikajicama Place,
New Delhi – 110 066.

4. The Secretary (Finance),
Union Territory of Lakshadweep,
Kavaratti – 682 555.
5. The Director (Services),
Union Territory of Lakshadweep,
Secretariat Service Section,
Kavaratti – 682 555.
6. The Accounts Officer,
Government of India,
Union Territory of Lakshadweep,
Secretariat (Finance & Accounts),
Kavaratti-682 555.
7. The NSDL e-Governance Infrastructure Limited,
1st Floor, Time tower, Kamal Mills Compound,
Senapati Bapat Marg, Lower Parel,
Mumbai-400 013,
Represented by the Managing Director &
Chief Executive Officer.Respondents.
(By Mr.N.Anilkumar, Sr.PCGC for Respondents-1 & 3 and Shri S.Manu
for Respondents-2 , 4 to 6)

Original Application No.343/2017

V.P.Nallakoya,
S/o A.C.Siddeeqe,
Aged 62 Years,
W.C.Belder (redt),
P.W.D. Sub-Division,
Union Territory of Lakshadweep,
Andrott-682 551 and
residing at Valiyapura House,
Mecherry, Lakshadweep,
Andrott Island-682 551.

....Applicant

(By Advocate Mr.N.Unnikrishnan)

V e r s u s

1. The Union of India,
represented by the Secretary to the
Government of India,
Ministry of Personnel and Public Grievances and Pension,
Department of Personnel and Training,

.18.

- North Block, New Delhi – 110 001.
 2. The Administrator,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
 3. The Controller General of Accounts,
Central Pension Accounting Office
Ministry of Finance,
Department of Expenditure,
New Delhi – 110 001.
 4. The Secretary (Finance),
Union Territory of Lakshadweep,
Kavaratti – 682 555.
 5. The Superintending Engineer,
Lakshadweep Public Works Department,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
 6. The Executive Engineer,
Union Territory of Lakshadweep,
Public Works Department,
Kalkpeni – 682 557.
 7. The Assistant Engineer,
Lakshadweep Administration,
Government of India,
LPWD Sub Division,
Andrott – 682 551.
 8. The Pay and Accounts Officer,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
 9. The Chairman,
Pension Fund Regulatory and
Development Authority,
1st Floor, ICADR Building,
Plot No.6, Vasant Kunj ,
Institutional Area, Phase-II,
New Delhi – 110 070.
-Respondents.

(By Mr.P.R.Sreejith, ACGSC for Respondents-1 & 3 and Shri S.Manu for Respondents-2 & 4 to 8)

Original Application No.598/2017

M.I.Mohammed,
S/o Ahammed K.C.,
Aged 69 years,
Multi Skilled Employee (Retd),
Education Department,
Union Territory of Lakshadweep,
Kavaratti, Island – 682 555 and residing
at Mela Illam, Union Territory of Lakshadweep,
Kavaratti -682 555.

....Applicant

(By Advocate Mr.N.Unnikrishnan)

V e r s u s

1. The Union of India,
represented by the Secretary to the
Government of India,
Ministry of Personnel and Public Grievances and Pension,
Department of Personnel and Training,
North Block, New Delhi – 110 001.
2. The Administrator,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
3. The Pay and Accounts Officer,
Central Pension Accounting Office
Ministry of Finance,
Department of Expenditure,
Trikoort II,
Bikajicama Place,
New Delhi – 110 066.
4. The Director (Services),
Union Territory of Lakshadweep,
Kavaratti – 682 555.
5. The Director of Education,
Union Territory of Lakshadweep,
Kavaratti-682 555.

6. The Principal Pay and Accounts Officer,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
7. The Chairman,
Pension Fund Regulatory and Development Authority,
First Floor, ICADR Building, Plot No.6,
Vasanthakunj Institutional Area, Phase II,
New Delhi – 110 070.
8. The NSDL e-Governance Infrastructure Limited,
1st Floor, Time tower, Kamal Mills Compound,
Senapati Bapat Marg, Lower Parel,
Mumbai-400 013,
Represented by the Managing Director &
Chief Executive Officer.Respondents.

**(By Mr.S.R.K.Prathap, ACGSC for Respondents-1, 3 & 7 and Shri S.Manu
for Respondents-2 & 4 to 6)**

Original Application No.602/2017

1. Abdulkhader V.P,
S/o Mohammed,
Aged 62 years,
W.C.Beldar (retd.),
PWD Sub Division,
Lakshadweep Public Works Department,
Union Territory of Lakshadweep,
Kadmat-682 556
and residing at Vadakilapura House,
Union Territory of Lakshadweep,
Kadmat – 682 556.
2. P.Mohammed,
S/o Hamza P.,
Aged 60 years,
W.C.Assistant Carpenter (Retd),
LPWD Sub Division,
Lakshadweep Public Works Department,
Union Territory of Lakshadweep,
Kadmat-682 556
and residing at Purakkad House,

Union Territory of Lakshadweep,
Kadmat – 682 556.

3. T.Siraj
S/o Kidavu Therakkal,
Aged 63 years,
W.C.Belder (Retd),
LPWD Sub Division,
Lakshadweep Public Works Department,
Union Territory of Lakshadweep,
Kadmat-682 556
and residing at Thopilakam House,
Union Territory of Lakshadweep,
Kadmat – 682 556.
4. R.C.Aboosala,
S/o ahammed,
Aged 61 years,
Multi Skilled Employee (Retd),
Agriculture Demonstration Unit,
Agriculture Department,
Union Territory of Lakshadweep,
Kadmat-682 556 and
residing at Rowlamma Chetta House,
Union Territory of Lakshadweep,
Kadmat – 682 556.
5. Smt. P.I.Halima,
D/o Ahmmed,
Aged 63 years,
Multi Skilled Employee (Retd),
Jawaharlal Nehru Senior Secondary School,
Union Territory of Lakshadweep,
Kadmat – 682 556 and
residing at Puthiya Illam House,
Union Territory of Lakshadweep,
Kadmat – 682 556.
6. K.C.Muthukoya,
S/o Said P.,
Aged 62 years,
Engine Driver (Retd),
Electrical Sub Division,
Union Territory of Lakshadweep,
Kadmat-682 556 and

residing at Kuppina Chetta House,
Union Territory of Lakshadweep,
Kadmat – 682 556.

7. M.C.Hameed Haji,
S/o Mohammed,
Aged 61 years,
WC Assistant Mason (Retd),
Lakshadweep, Kadmat-682 556 and
residing at Mela Chetta House,
Union Territory of Lakshadweep,
Kadmat – 682 556.

....Applicants

(By Advocate Mr.N.Unnikrishnan)

V e r s u s

1. The Union of India,
represented by the Secretary to the
Government of India,
Ministry of Personnel and Public Grievances and Pension,
Department of Personnel and Training,
North Block, New Delhi – 110 001.
2. The Administrator,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
3. The Pay and Accounts Officer,
Central Pension Accounting Office
Ministry of Finance,
Department of Expenditure,
Trikoort II,
Bikajicama Place,
New Delhi – 110 066.
4. The Director (Services),
Union Territory of Lakshadweep,
Kavaratti – 682 555.
5. The Director of Education,
Union territory of Lakshadweep,
Kavaratti – 682 555.

6. The Pay and Accounts Officer,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
7. The Chairman, Pension Fund Regulatory and
Development Authority, First Floor,
ICADR Building, Plot No.6,
Vasathkunj Institutional Area,
Phase II, New Delhi – 110 070.
8. The NSDL e-Governance Infrastructure Limited,
1st Floor, Time tower, Kamal Mills Compound,
Senapati Bapat Marg, Lower Parel,
Mumbai-400 013,
Represented by the Managing Director &
Chief Executive Officer.Respondents.

(By Mr.V.A.Shaji, ACGSC for Respondents-1, 3 & 7 and Shri S.Manu for Respondents-2 & 4 , 5 & 7)

Original Application No.653/2017

Smt.Attabi Makket,
W/o Late Kidave T.,
Aged 63 Years,
Multi Skilled Employee (Retd),
Government Mahatma Gandhi
Senior Seconday School,
Union Territory of Lakshadweep,
Androth-682 551 and residing at
Makket House,
Union Territory of Lakshadweep,
Androth – 682 551.Applicant

(By Advocate Mr.N.Unnikrishnan)

V e r s u s

1. The Union of India,
represented by the Secretary to the
Government of India,
Ministry of Personnel and Public Grievances and Pension,
Department of Personnel and Training,
North Block, New Delhi – 110 001.
2. The Administrator,

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Union Territory of Lakshadweep,
Kavaratti – 682 555.

3. The Pay and Accounts Officer,
Central Pension Accounting Office
Ministry of Finance,
Department of Expenditure,
Trikoort II,
Bikajicama Place,
New Delhi – 110 066.
 4. The Director (Services),
Union Territory of Lakshadweep,
Kavaratti – 682 555.
 5. The Director of Education,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
 6. The Principal Pay and Accounts Officer,
Union Territory of Lakshadweep,
Kavaratti-682 555.
 7. The Principal,
Government Mahatma Gandhi Senior
Secondary School,
Union Territory of Lakshadweep,
Androth – 682 551.
 8. The Chairman,
Pension Fund Regulatory and Development Authority,
First Floor, ICADR Building, Plot No.6,
Vasanthakunj Institutional Area, Phase II,
New Delhi – 110 070.
 9. The NSDL e-Governance Infrastructure Limited,
1st Floor, Time tower, Kamal Mills Compound,
Senapati Bapat Marg, Lower Parel,
Mumbai-400 013,
Represented by the Managing Director &
Chief Executive Officer.
-Respondents.

**(By Mr.Thomas Mathew Nellimoottil, Sr.PCGC for Respondents-1, 3 & 8
and Shri S.Manu for Respondents-2 & 4 to 7)**

Original Application No.672/2017

Kunnashada Koya,
S/o Sayed Mohammed,
Aged 60 Years,
Multi Skilled Employee (Helper) (Retd),
Coir Fibre Curling unit,
Union Territory of Lakshadweep,
Androth-682 551 and residing at
Kunnashada House,
Union Territory of Lakshadweep,
Androth – 682 551.

....Applicant

(By Advocate Mr.N.Unnikrishnan)

V e r s u s

1. The Union of India,
represented by the Secretary to the
Government of India,
Ministry of Personnel and Public Grievances and Pension,
Department of Personnel and Training,
North Block, New Delhi – 110 001.
2. The Administrator,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
3. The Pay and Accounts Officer,
Central Pension Accounting Office
Ministry of Finance,
Department of Expenditure,
Trikoort II,
Bikajicama Place,
New Delhi – 110 066.
4. The Director (Services),
Union Territory of Lakshadweep,
Kavaratti – 682 555.
5. The Director of Industries,
Union Territory of Lakshadweep,
Kavaratti – 682 555.

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6. The Principal Pay and Accounts Officer,
Union Territory of Lakshadweep,
Kavaratti-682 555.
7. The Supervisor,
Coir Fibre Curling Unit,
Union Territory of Lakshadweep,
Androth – 682 551.
8. The Chairman,
Pension Fund Regulatory and Development Authority,
First Floor, ICADR Building, Plot No.6,
Vasanthakunj Institutional Area, Phase II,
New Delhi – 110 070.
9. The NSDL e-Governance Infrastructure Limited,
1st Floor, Time tower, Kamal Mills Compound,
Senapati Bapat Marg, Lower Parel,
Mumbai-400 013,
Represented by the Managing Director &
Chief Executive Officer.Respondents.

**(By Mr.Thomas Mathew Nellimoottil, Sr.PCGC for Respondents-1, 3 & 5
and Shri S.Manu for Respondents-2, 4, 6 & 7)**

Original Application No.825/2017

B.I.Kaderkoya,
S/o Hassankoya B.,
Aged 64 years,
Multi Skilled Employee (Agricultural Mali)(Retd),
Agricultural Demonstration Unit,
District Panchayat,
Union Territory of Lakshadweep,
Kiltan – 682 558 and
residing at Baliya Illam,
Union Territory of Lakshadweep,
Kiltan Island – 682 558.Applicant

(By Advocate Mr.N.Unnikrishnan)

V e r s u s

1. The Union of India,
represented by the Secretary to the
Government of India,
Ministry of Personnel and Public Grievances and Pension,
Department of Personnel and Training,
North Block, New Delhi – 110 001.
 2. The Administrator,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
 3. The Pay and Accounts Officer,
Central Pension Accounting Office
Ministry of Finance,
Department of Expenditure,
Trikoort II,
Bikajicama Place,
New Delhi – 110 066.
 4. The Secretary (finance & Accounts Section),
Secretariat,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
 5. The Director (Agriculture),
Union Territory of Lakshadweep,
Kavaratti – 682 555.
 6. The Pay and Accounts Officer (Pension)
Union Territory of Lakshadweep,
Kavaratti-682 555.
 7. The NSDL e-Governance Infrastructure Limited,
1st Floor, Time tower, Kamal Mills Compound,
Senapati Bapat Marg, Lower Parel,
Mumbai-400 013,
Represented by the Managing Director &
Chief Executive Officer.
-Respondents.

(By Mr.N.Anilkumar, Sr.PCGC for Respondents-1 & 3 and Shri S.Manu for Respondents-2, 4, 5 & 6)

Original Application No.908/2017

P.P.Koya,
S/o Muthukoya,
Aged 62 years,
NMR Mate (Retd),
Lakshadweep Public Works Department,
Water Supply Sub Division,
Union Territory of Lakshadweep,
Kiltan – 682 558 and
residing at Puttiyapuram,
Union Territory of Lakshadweep,
Kiltan – 682 558.

....Applicant

(By Advocate Mr.N.Unnikrishnan)

V e r s u s

1. The Union of India,
represented by the Secretary to the
Government of India,
Ministry of Personnel and Public Grievances and Pension,
Department of Personnel and Training,
North Block, New Delhi – 110 001.
2. The Administrator,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
3. The Controller General of Accounts,
Central Pension Accounting Office,
Ministry of Finance,
Department of Expenditure,
New Delhi – 110 001.
4. The Director (Services),
Union Territory of Lakshadweep,
Kavaratti – 682 555.
5. The Principal Pay and Accounts Officer,
Union Territory of Lakshadweep,
Kavaratti – 682 555.

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6. The Superintending Engineer,
Lakshadweep Public Works Department,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
7. The Assistant Engineer ,
Water Supply Sub Division,
Kiltan Island – 652 558.
8. The Chairman,
Pension Fund Regulatory and
Development Authority, First Floor,
ICADR Building, Plot No.6,
Vasanthakunj Institutional Area,
Phase-II, New Delhi – 110 070.
9. The NSDL e-Governance Infrastructure Limited,
1st Floor, Times Tower, Kamala Mills Compound,
Senapati Bapat Marg, Lowser Parel,
Mumbai – 400 013,
rep. By the Managing Director &
Chief Executive officer.Respondents.

(By Mr.S.Ramesh, ACGSC for Respondents-1, 3 & 8 and Shri S.Manu for Respondents-2 & 4 to 7)

Original Application No.949/2017

K.Pookoya,
S/o N.Kidave Koya,
Aged 64 years,
W.C.Mate (Retd),
LPWD, Amini, and residing at
Kunnamkalam House,
Union Territory of Lakshadweep,
Amini – 682 552.Applicant

(By Advocate Mr.N.Unnikrishnan)

V e r s u s

1. The Union of India,
represented by the Secretary to the
Government of India,

Ministry of Personnel and Public Grievances and Pension,
Department of Personnel and Training,
North Block, New Delhi – 110 001.

2. The Administrator,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
3. The Pay and Accounts Officer,
Central Pension Accounting Office
Ministry of Finance,
Department of Expenditure,
Trikoort II,
Bikajicama Place,
New Delhi – 110 066.
4. The Pay and Accounts Officer,
Union Territory of Lakshadweep,
Kavaratti-682 555.
5. The Superintending Engineer,
Lakshadweep Public Works Department,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
6. The Executive Engineer,
Lakshadweep Public Works Department,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
7. The Chairman,
Pension Fund Regulatory and Development Authority,
First Floor, ICADR Building, Plot No.6,
Vasanthakunj Institutional Area, Phase II,
New Delhi – 110 070.
8. The NSDL e-Governance Infrastructure Limited,
1st Floor, Time tower, Kamal Mills Compound,
Senapati Bapat Marg, Lower Parel,
Mumbai-400 013,
Represented by the Managing Director &
Chief Executive Officer.Respondents.

**(By Mr.Thomas Mathew Nellimoottil, Sr.PCGC for Respondents-1, 3 & 7
and Shri S.Manu for Respondents-2 & 4 to 6)**

Original Application No.1031/2017

T.K.Kalid,
S/o Abdul Khader,
Aged 61 years,
W.C.Beldar (Retd),
LPWD, Amini, and residing at Thattanakkal House,
Union Territory Lakshadweep,
Amini-682 552.Applicant

(By Advocate Mr.N.Unnikrishnan)

V e r s u s

1. The Union of India,
represented by the Secretary to the
Government of India,
Ministry of Personnel and Public Grievances and Pension,
Department of Personnel and Training,
North Block, New Delhi – 110 001.
2. The Administrator,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
3. The Pay and Accounts Officer,
Central Pension Accounting Office
Ministry of Finance,
Department of Expenditure,
Trikoort II, Bikajicam Place,
New Delhi – 110 066.
4. The Pay and Accounts Officer,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
5. The Superintending Engineer,
Lakshadweep Public Works Department,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
6. The Executive Engineer,
Lakshadweep Public Works Department,

Union Territory of Lakshadweep,
Kavaratti – 682 555.

7. The Chairman,
Pension Fund Regulatory and Development Authority,
First Floor, ICADR Building, Plot No.6,
Vasanthkunj Institutional Area,
Phase II, New Delhi – 110 070.
8. The NSDL e-Governance Infrastructure Limited,
1st Floor, Time tower, Kamal Mills Compound,
Senapati Bapat Marg, Lower Parel,
Mumbai-400 013,
Represented by the Managing Director &
Chief Executive Officer.Respondents.

(By Mr.V.A.Shaji, ACGSC for Respondents-1, 3 & 7 and Shri S.Manu for Respondents-2 & 4 to 6)

Original Application No.1033/2017

1. B.C.Kunhi
S/o Mohammed,
Aged 63 years,
W.C.Beldar (Retd),
LPWD, Amini and residing at
Beliyachada,
Union Territory of Lakshadweep,
Amini – 682 552.
2. Smt.Biyaliama
W/o late B.C.Kunhi,
Aged 49 years,
Residing at Bellyached,
Union Territory of Lakshadweep,
Amini – 682 552.Applicants

(By Advocate Mr.N.Unnikrishnan)

V e r s u s

1. The Union of India,
represented by the Secretary to the
Government of India,
Ministry of Personnel and Public Grievances and Pension,
Department of Personnel and Training,
North Block, New Delhi – 110 001.
2. The Administrator,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
3. The Controller General of Accounts,
Central Pension Accounting Office
Ministry of Finance,
Department of Expenditure,
New Delhi – 110 001.
4. The Pay and Accounts Officer,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
5. The Superintending Engineer,
Lakshadweep Public Works Department,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
6. The Executive Engineer,
Lakshadweep Public Works Department,
Union Territory of Lakshadweep,
Kavaratti-682 555.
7. The Chairman,
Pension Fund Regulatory and Development Authority,
First Floor, ICADR Building, Plot No.6,
Vasanthkunj Institutional Area,
Phase II, New Delhi – 110 070.Respondents.

(By Mr.Brijesh, ACGSC for Respondents-1, 3 & 7 and Shri S.Manu for Respondents-2 & 4 to 6)

Original Application No.1034/2017

S.Abdullakoya,
S/o Mohammed Manadan,
Aged 63 years,
W.C.Assistant Carpenter (Retd.),
LPWD, Amini and residing at
Surambi,
Union Territory Lakshadweep,
Amini – 682 552.

....Applicant

(By Advocate Mr.N.Unnikrishnan)

V e r s u s

1. The Union of India,
represented by the Secretary to the
Government of India,
Ministry of Personnel and Public Grievances and Pension,
Department of Personnel and Training,
North Block, New Delhi – 110 001.
2. The Administrator,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
3. The Pay and Accounts Officer,
Central Pension Accounting Office
Ministry of Finance,
Department of Expenditure,
Trikoot II,
Bikajicama Place,
New Delhi – 110 066.
4. The Pay and Accounts Officer,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
5. The Superintending Engineer,
Lakshadweep Public Works Department,
Union Territory of Lakshadweep,
Kavaratti – 682 555.

6. The Executive Engineer,
Lakshadweep Public Works Department,
Union Territory of Lakshadweep,
Amini-682 552.
7. The Chairman,
Pension Fund Regulatory and Development Authority,
First Floor, ICADR Building, Plot No.6,
Vasanthkunj Institutional Area,
Phase II, New Delhi – 110 070.
8. The NSDL e-Governance Infrastructure Limited,
1st Floor, Time tower, Kamal Mills Compound,
Senapati Bapat Marg, Lower Parel,
Mumbai-400 013,
Represented by the Managing Director &
Chief Executive Officer.Respondents.

(By Mr.E.N.Hari Menon, ACGSC for Respondents-1, 3 & 7 and Shri S.Manu for Respondents-2 & 4 to 6)

Original Application No.1058/2017

C.H.Ameerali,
S/o Hamsakoya,
Aged 62 years,
W.C.Beldar (Retd).,
Lakshadweep Public Works Department,
Union Territory of Lakshadweep,
Kiltan -682 558 and
residing at Chamayam House,
U.T.Lakshadweep, Kiltan – 682 558.Applicant

(By Advocate Mr.N.Unnikrishnan)

V e r s u s

1. The Union of India,
represented by the Secretary to the
Government of India,
Ministry of Personnel and Public Grievances and Pension,

Department of Personnel and Training,
North Block, New Delhi – 110 001.

2. The Administrator,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
 3. The Pay and Accounts Officer,
Central Pension Accounting Office
Ministry of Finance,
Department of Expenditure,
Trikoot II,
Bikajicama Place,
New Delhi – 110 066.
 4. The Director (Services),
Union Territory of Lakshadweep,
Kavaratti – 682 555.
 5. The Superintending Engineer,
Lakshadweep Public Works Department,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
 6. The Principal Pay and Accounts Officer,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
 7. The Chairman,
Pension Fund Regulatory and Development Authority,
First Floor, ICADR Building, Plot No.6,
Vasanthkunj Institutional Area,
Phase II, New Delhi – 110 070.
 8. The Assistant Engineer (Civil),
Lakshadweep Public Works Department,
Union Territory of Lakshadweep,
Amini – 682 552.
 9. The NSDL e-Governance Infrastructure Limited,
1st Floor, Time tower, Kamal Mills Compound,
Senapati Bapat Marg, Lower Parel,
Mumbai-400 013,
Represented by the Managing Director &
Chief Executive Officer.
-Respondents.

(By Ms.P.K.Latha, ACGSC for Respondents-1, 3 & 7 and Shri S.Manu for Respondents-2 , 4 to 6 & 8)

Original Application No.1088/2016

1. K.P.Cheriyakoya,
S/o Sayed Mohammed Thachery,
Aged 61 years,
Boatman (retd),
Lakshadweep Public Works Department,
Union Territory of Lakshadweep,
Androth -682 552 and
residing at Kunnumtura House,
Union Territory of Lakshadweep,
Androth Island – 682 552.
 2. A.Attakoya,
S/o Sayed Bukkari Attaloda,
Aged 61 years,
Multi Skilled Employee (Retd),
Food, Civil Supplies and Consumer Affairs,
Union Territory of Lakshadweep,
Androth Island – 682 552 and
residing at Alyathara House,
Union Territory of Lakshadweep,
Androth Island – 682 552.
-Applicants

(By Advocate Mr.N.Unnikrishnan)

V e r s u s

1. The Union of India,
represented by the Secretary to the
Government of India,
Ministry of Personnel and Public Grievances and Pension,
Department of Personnel and Training,
North Block, New Delhi – 110 001.
2. The Administrator,
Union Territory of Lakshadweep,
Kavaratti – 682 555.

3. The Pay and Accounts Officer,
Central Pension Accounting Office
Ministry of Finance,
Department of Expenditure,
Trikoort II,
Bikajicama Place,
New Delhi – 110 066.
 4. The Secretary (Administration),
Union Territory of Lakshadweep,
Kavaratti – 682 555.
 5. The Superintending Engineer,
Lakshadweep Public Works Department,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
 6. The Director, Food, Civil supplies and Consumer Affairs,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
 7. The Principal Accounts Officer,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
 8. The Assistant Vice President,
National Security Depository Limited,
4th Floor, 'A' Wing, Trade World,
Kamala Mills Compound,
Senapati Bapat Marg,
Lower Parel, Mumbai-400 013.
 9. The NSDL e-Governance Infrastructure Limited,
1st Floor, Time tower, Kamal Mills Compound,
Senapati Bapat Marg, Lower Parel,
Mumbai-400 013,
Represented by the Managing Director &
Chief Executive Officer.
-Respondents.

**(By Mr.N.Anilkumar, Sr.PCGC for Respondents-1 & 3 and Shri S.Manu
for Respondents-2 , 4 to 7)**

These applications having been heard on 5th December 2018, the Tribunal on 17th December, 2018 delivered the following :

ORDER

HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

OA No.13/2017 and connected cases. The controversy involved in all these cases are relating to implementation of the New Pension Scheme (NPS). There are altogether 24 cases in the batch. The demand of all these cases is for regular pension and pensionary benefits as per the old Statutory Pension Scheme. All the cases except OA No.825/2017 are cases where the applicants had subscribed to the New Pension Scheme and now want to migrate to the Old Pension Scheme. OA Nos.738/2018, 771/2018, 598/2017, 672/2017, 388/2018, 637/2018 and 737/2018 are cases where 100% of the total amount in the pension fund lies with the NSDL. Also in the case of the 2nd applicant in OA No.1088/2016, 100% of the total amount in the pension fund lies with the NSDL. OA Nos.175/2017, 602/2017, 908/2017, 949/2017, 1031/2017, 1033/2017, 1034/2017, 1058/2017, 77/2018, 154/2018 and 319/2018 are cases where 60% of the total amount in the pension fund was paid to the subscriber and only the remaining 40% lies with the NSDL. Same is the case of the 1st applicant in OA No.1088/2016 also. OA Nos.343/2017, 653/2017 and 489/2018 are cases where 100% of the total amount in the pension fund was paid to the subscriber and no amount lies with the NSDL. OA 13/2017 is concerned, it is unclear as to what happened with the amount with the NSDL.

2. OA No.13/2017 is filed by K.P.Muthukoya Vs. Union of India and others.

The applicant had been initially engaged in April, 1980 and was conferred with temporary status w.e.f. 01.09.1993. He was absorbed in regular service as per Annexure A1 order dated 17.09.2012. He retired from service on superannuation w.e.f. 30.04.2016.

3. OA No.77/2018 is filed by P.Mohammed Vs. Union of India and others. The

applicant had been engaged initially on 11.06.1979 and was conferred with temporary status with effect from 01.09.1993. He was absorbed in regular service as per order dated 01.02.2006. He retired from service on superannuation on 31.08.2015. In the OA, it is admitted that an amount of Rs.2,51,250/- was paid to him from the NPS fund.

4. OA No.388/2018 is filed by P.P.Hamsa Vs. Union of India and others. In

this case the initial engagement of the applicant was from 25.06.1983 and he was on temporary status with effect from 01.09.1993, he was absorbed in regular service as per Annexure A1 order dated 30.01.2009. He retired from service on superannuation on 31.12.2010.

5. OA No.154/2018 is filed by Adima P.V. Vs. Union of India and others. The

applicant was initially engaged on 04.01.1985 and was conferred temporary status w.e.f. 01.09.1993. He was absorbed in regular service as per Annexure A2 order dated 08.02.2013. He retired from service on superannuation on

31.07.2016. In para 3 of the OA the applicant admit that he was paid an amount of Rs.1,18,793.75 towards 60% of the NPS amount.

6. OA No.319/2018 is filed by A.C.Abdulkhader Vs. Union of India and others. The applicant was initially engaged on 08.03.1982 and was conferred with temporary status w.e.f. 01.09..1993. He was absorbed in regular service as per Annexure A1 order dated 08.02.2012. He retired from service on superannuation w.e.f. 31.10.2016. In the OA it is admitted that an amount of Rs.1,47,000/- has been paid to him towards 60% of the amount in the NPS fund.

7. OA No.489/2018 is filed by K.C.Hassainar Vs. Union of India and others. The applicant was initially engaged on 12.12.1979 and was conferred with temporary status w.e.f. 01.09.1993. He was absorbed in regular service as per Annexure A1 order dated 12.12.2005. He retired from service on superannuation w.e.f. 30.06.2012.

8. OA No.637/2018 is filed by P.M.Abdullakoya Vs. Union of India and others. The applicant was initially engaged on 20.03.1987 and was conferred with temporary status w.e.f. 01.09.1993. He was absorbed in regular service as per Annexure A2 order dated 06.04.2013. He retired from service on superannuation w.e.f. 28.02.2018.

9. OA No.737/2018 is filed by P.Abdul Khader Vs. Union of India and others.

The applicant was initially engaged on 14.06.1980 and he was conferred with temporary status w.e.f. 01.09.1993. He was absorbed in regular service as per Annexure A2 order dated 22.10.2007. He retired from service on superannuation w.e.f. 29.06.2013.

10. OA No.738/2018 is filed by A.C.Ahammed Vs. Union of India & others.

The applicant was initially engaged on 01.09.1980 and he was conferred with temporary status w.e.f. 01.09.1993. He was absorbed in regular service as per Annexure A1 order dated 31.01.2008. He retired from service on superannuation w.e.f. 29.06.2013.

11. OA No.771/2018 is filed by B.C.Hamsath Vs. Union of India and others.

The applicant was initially engaged on 05.01.1981 and he was conferred with temporary status w.e.f. 01.09.1993. He was absorbed in regular service as per Annexure A1 order dated 20.07.2008. He retired from service on superannuation w.e.f. 28.02.2017.

12. OA No.175/2017 is filed by P.P.Alimohammed Vs. Union of India and

others. The applicant was initially engaged on 24.05.1979 and was conferred with temporary status w.e.f. 01.09.1993. He was absorbed in regular service as per Annexure A1 order dated 28.04.2007. He retired from service on superannuation w.e.f. 31.03.2015.

13. OA No.343/2017 is filed by Nallakoya V.P. Vs. Union of India and others. The applicant was initially engaged on 15.03.1984 and he was conferred with temporary status w.e.f. 01.09.1993. He was absorbed in regular service as per Annexure A2 order dated 30.09.2009. He retired from service on superannuation w.e.f. 30.06.2014.

14. OA No.598 of 2017 is filed by Mohammed M.I. Vs. Union of India and others. The applicant was initially engaged on 19.01.1980 and was conferred with temporary status w.e.f. 01.09.1993. He was absorbed in regular service as per Annexure A1 order dated 28.04.2007. He retired from service on superannuation w.e.f. 30.09.2008.

15. OA No.602/2017 is filed by Abdul Khader V.P and others Vs. Union of India and others. The 1st applicant initially engaged on 25.10.1982 and he was conferred with temporary status w.e.f 01.09.1993. He was absorbed in regular service as per Annexure A1 order dated 30.01.2009. He retired from service on superannuation on 30.04.2016.

16. The 2nd applicant in OA No.602/2017 was initially engaged on 02.08.1986 and was conferred with temporary status w.e.f. 01.09.1993. He was absorbed in regular service w.e.f. 18.08.2008. He retired from service on superannuation w.e.f. 31.08.2016.

17. The 3rd applicant in OA No.602/2017 was initially engaged on 01.03.1984 and was conferred with temporary status w.e.f. 01.09.1993. He was absorbed in regular service w.e.f. From 30.01.2009. He retired from service on superannuation w.e.f. 30.06.2014.

18. The 4th applicant in OA No.602/2017 was initially engaged on 14.06.1979 and was conferred with temporary status w.e.f. 01.09.1993. He was absorbed in regular service as per order dated 28.04.2007. He retired from service on superannuation w.e.f. 30.06.2015.

19. The 5th applicant in OA No.602/2017 was initially engaged on 14.06.1979 and was conferred with temporary status w.e.f. 01.09.1993. He was absorbed in regular service as per order dated 28.04.2007. He retired from service on superannuation w.e.f. 31.10.2013.

20. The 6th applicant in OA No.602/2017 was initially engaged on 01.04.1988 and was conferred with temporary status w.e.f. 01.09.1993. He was absorbed in regular service on 14.10.2007. He retired from service on superannuation w.e.f. 30.06.2015.

21. The 7th applicant in OA No.602/2017 was initially engaged on 24.10.1982 and was conferred with temporary status w.e.f. 01.09.1993. He was absorbed in

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regular service w.e.f. 14.08.2008. He retired from service on superannuation w.e.f. 30.04.2016.

22. OA No.653/2017 is filed by Smt.Attabi Makket Vs. Union of India and others. The applicant was initially engaged on 23.12.1979 and was conferred with temporary status w.e.f. 01.09.1993. She was absorbed in regular service as per Annexure A2 order dated 24.04.2008. She retired from service on superannuation w.e.f. 30.09.2013.

23. OA No.672/2017 is filed by Kunnashada Koya Vs. Union of India and others. The applicant was initially engaged on 18.4.1974 and was conferred with temporary status w.e.f. 01.09.1993. He was absorbed in regular service as per order dated 20.09.2007. He retired from service on superannuation w.e.f. 29.04.2017.

24. OA No.825/2017 is filed by B.I.Kaderkoya Vs. Union of India and others. The applicant was initially engaged in the year 1981 and was conferred with temporary status w.e.f. 01.09.1993. He was absorbed in regular service as per Annexure A1 dated 19.04.2013. He retired from service on superannuation w.e.f. 29.06.2013. He had not subscribed to the New Pension Scheme and therefore no amount is due to him from the New Pension Scheme.

25. OA No.908/2017 is filed by Koya P.P Vs. Union of India and others. The

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applicant was initially engaged on 01.01.1984 and was conferred with temporary status w.e.f. 01.09.1993. He was absorbed in regular service as per Annexure A2 order dated 05.12.2008. He retired from service on superannuation on 30.06.2015.

26. OA No.949/2017 is filed by K.Pookoya Vs. Union of India and others. The applicant was initially engaged on 27.01.1983 and was conferred temporary status w.e.f. 01.09.1993. He was absorbed in regular service as per Annexure A1 order dated 10.05.2005. He retired from Service on superannuation on 30.05.2013.

27. OA No.1031/2017 is filed by T.K.Khalid Vs. Union of India and others. The applicant was initially engaged on 01.04.1984 and was conferred with temporary status w.e.f. 01.09.1993. he was absorbed in regular service as per Annexure A1 order dated 30.01.2009. He retired from service on superannuation w.e.f. 31.01.2017.

28. OA No.1033/2017 is filed by B.C.Kunji Vs. Union of India and others. The applicant was initially engaged on 06.11.1983 and was conferred with temporary status w.e.f. 01.09.1993. He was absorbed in regular service as per Annexure A1 order dated 30.01.2009. He retired from service on superannuation w.e.f. 31.07.2015.

29. OA No.1034/2017 is filed by S.Abdulla Koya Vs. Union of India. Applicant was initially engaged on 25.06.1985 and was conferred temporary status w.e.f. 01.09.1993. He was absorbed in regular service as per Annexure A1 order dated 20.07.2008 and he retired from service on superannuation on 31.05.2014.

30. OA No.1058/2017 is filed by C.H.Ameerali vs. Union of India and others. The applicant was initially engaged on 11.04.1984 and was conferred with temporary status w.e.f. 30.09.1993. He was absorbed in regular service as per Annexure A1 order dated 30.01.2009. He retired from service on superannuation w.e.f. 30.06.2015. It is admitted in the Original Application that he was paid 60% of the amount in the NPS fund.

31 OA No.1088/2016 is filed by K.P.Cheriyakoya and others Vs. Union of India. The 1st applicant was initially engaged on 03.10.1982 and was conferred temporary status w.e.f. 01.09.1993. He was absorbed regular service as per Annexure A2 order dated 19.02.2008. He retired from service on superannuation on 31.05.2014.

32. The 2nd applicant in OA No.1088/2016 was initially engaged on 18.01.1982 and he was conferred temporary status w.e.f. 01.09.1993. He was absorbed in regular service as per order dated 08.02.2013. He retired from service on superannuation on 28.02.2014.

33. In all these cases the applicant relied on the final order dated 01.07.2013 in OA No.949/2010 and OA No.746/2011 of this Tribunal (Annexure A8 in OA No.13/20117) which was confirmed by the Hon'ble High Court in O.P.(CAT) No.31/2014, No.32/2014 and No.42/2013, that ruled that the applicants are entitled to get pension under the Old Pension Scheme.

34. After going through the submissions made by the applicants in the various OAs referred to and the reply of the respondents in respect of all cases, we see that the dispute is not of a uniform nature. Some of the applicants have withdrawn part of the money that they had deposited under the New Pension Scheme whereas some have not withdrawn any amount at all. As mandated under New Pension Scheme, the funds that were the employee's contribution, had been deposited by the employer with NSDL which was impleaded. Being a non-Government organisation *per se* NSDL had raised some reservations on the question of jurisdiction of this Tribunal in so far as they are concerned.

35. Now as per Annexure MA1 and MA2 in OA No.77/2018, it is seen that the Department of Personnel and Training, Ministry of Personnel, Public Grievance and Pension has issued clarifications as to how the old pension cases of those initially put under New Pension Scheme are to be dealt with. It is also seen that as per Ministry of Home Affairs communication (Annexure MA3) in MA No.1303/2018 (OA No.77/2018) had requested the UT Administration to settle

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the matter as explained in the MA1 and MA2. We direct the Respondents-2to8 to resolve all these cases within four months from the date of copy of this order. OA Nos.13/2017, 77/2018, 154/2018, 319/2018, 388/2018, 489/2018, 637/2018, 737/2018, 738/2018, 771/2018, 175/2017, 343/3017, 598/2017, 602/207, 653/2017, 672/2017, 825/2017, 908/2017, 949/2017, 1031/2017, 1033/2017, 1034/2017, 1058/2017 and 1088/2016 are accordingly disposed of. No costs.

(Dated this the 17th day of December 2018).

(ASHISH KALIA)
JUDICIAL MEMBER

(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

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List of Annexures in O.A. No.181/00013/2017

1. **Annexure A1** – True copy of the Office Order F.No.2/2/2012-AH dated 17.09.2012 issued by the fifth respondent.
2. **Annexure A2** – True copy of Order F.No.1/3/1997-VAS(AND) dated 17.06.2016.
3. **Annexure A3** – True copy of Relieving Order F.No.7/1/2012-VAS(AND) dated 29.04.2016.
4. **Annexure A4** – True copy of Statement of Fixation of Pay under Central Civil Service (Revised) Pay Rules, 2016.
5. **Annexure A5** – True copy of Letter F.No.7/1/2012-VAS(AND)/254 dated 06.07.2016.
6. **Annexure A6** – True copy of the Order F.No.1/3/1997-VAS(AND) dated 17.06.2016.
7. **Annexure A7** – True copy of Representation dated 22.10.2016.
8. **Annexure A8** – True copy of Order dated 01.07.2013 in O.A.No.949/10 and OA No.746/2011.
9. **Annexure A9**- True copy of Judgment in O.P.(CAT) No.31/2014, No.32/2014 and No.42/2013.
10. **Annexure A10** – True copy of Office Memorandum No.49014/2/14-Estt dated 26.02.2016.
11. **Annexure A11** – True copy of Office Memorandum No.49014/2/2014-Estt(C) dated 28.07.2016 issued by the first respondent.
12. **Annexure A12** – True copy of Casual Labourers (Grant of Temporary Status and Regularisation) Scheme, 1993.
13. **Annexure R1** – True copy of letter from Controller of Accounts.
14. **Annexure R2** – True copy of Clarification of regarding from Ministry of Finance, Department of Expenditure.
15. **Annexure R3(a)** – UO Note dated 11.05.2018.
16. **Annexure R3(b)** – Letter dated 16.1.2018.

List of Annexures in O.A. No.181/00077/2018

1. **Annexure A1** – True copy of Service Certificate F.No.1/1/2015-16-ADC dated 10.09.2015 issued to the applicant.
2. **Annexure A2** – True copy of the Page No.15 of the Service Book of the applicant.
3. **Annexure A3** – True copy of Relieving Order F.No.01/01/2009-JAO(C)/16 dated 31.08.2015 issued by the Junior Account Officer, Chelat.
4. **Annexure A4** – True copy of Page 25 of the Service Book of the applicant.
5. **Annexure A5** – True copy of Order dated 01.07.2013 in OA No.949/2010 and O.A.No.746/2011.
6. **Annexure A6** – True copy of the Judgment dated 21.12.2015 in O.Ps. (CAT) No.31/2014, No.32/2014 and No.42/2015.
7. **Annexure A7** – True copy of Office Memorandum No.49014/2/2014-Estt dated 26.02.2016.
8. **Annexure A8** – True copy of Office Memorandum No.49014/2/2014-Estt(C) dated 28.07.2016 issued by the first respondent.
9. **Annexure A9**- True copy of Casual Labourers (Grant of Temporary Status and Regularisation) Scheme, 1993.
10. **Annexure A10** – True copy of Representation dated 09.01.2017.
11. **Annexure R3(a)** – UO note dated 11.05.2017.
12. **Annexure R3(b)** – Reminder letter dated 16.01.2018.
13. **Annexure MA1** – True copy of the OM No.49014/2/2014-Estt(C) Pt.I dated 11.10.2018 issued by the department of Personnel and Training.
14. **Annexure MA2** – True copy of OM No.49014/2/2014-Estt(C) Pt.I dated 12.10.2018 issued by the department of Personnel and Training.
15. **Annexure MA3** – True copy of the Ministry of Home Affairs letter No.U-13034/31/2011-ANL dated 16.10.2018.

List of Annexures in O.A. No.181/00154/2018

1. **Annexure A1** – True copy of Service Certificate F.No.1/1/2013-DP/Agri dated 08.07.2015.
2. **Annexure A2** – True copy of Office Order F.No.20/9/2012-Estt/465 dated 08.02.2013.
3. **Annexure A3** – True copy of Relieving Order F.No.9/2/2015-MO AMN/318 dated 31.07.2016 issued by the 5th respondent.
4. **Annexure A4** – True copy of Order dated 01.07.2013 in OA No.949/2010 and OA No.746/2011.
5. **Annexure A5** – True copy of Judgment dated 21.12.2015 in O.Ps. (CAT) No.31/2014, No.32/2014 and No.42/2015.
6. **Annexure A6** – True copy of the Office Memorandum No.49014/2/14-Estt dated 26.02.2016.
7. **Annexure A7** – True copy of Office Memorandum No.49014/2/2014-Estt(C) dated 28.07.2016.
8. **Annexure A8** – True copy of Letter F.No.2/17/2011-SE/405 dated 28.03.2016
9. **Annexure A9**- True copy of Casual Labourers (Grant of Temporary Status and Regularization) Scheme, 1993.
10. **Annexure A10** – True copy of Representation dated 02.01.2018.

List of Annexures in O.A. No.181/00319/2018

1. **Annexure A1** – True copy of Office Order No.20/9/2012-Estt. Dated 08.02.2012.
2. **Annexure A2** – True copy of Relieving Order F.No.01/01/2014-B2/217 dated 31.10.2016

3. **Annexure A3** – True copy of Order dated 01.07.2013 in OA No.949/2010 and OA No.746/2011.
4. **Annexure A4** – True copy of Judgment dated 21.12.2015 in O.P.(CAT) No.31/2014, 32/2014 and No.42/2013.
5. **Annexure A5** – True copy of Office Memorandum No.49014/2/14-Estt dated 26.02.2016.
6. **Annexure A6** – True copy of Office Memorandum No.49014/2/2014-Estt(C) dated 28.07.2016 issued by the first respondent.
7. **Annexure A7** – True copy of Casual Labourers (Grant of Temporary Status and Regularisation) Scheme, 1993.
8. **Annexure A8** – True copy of OM No.38/64/98-P&PW(F) dated 01.05.2012.
9. **Annexure A9**- True copy of Representation dated 26.03.2018.

List of Annexures in O.A. No.181/00388/2018

1. **Annexure A1** – True copy of the Office Order F.No.3/13/2001-C3(2)/150 dated 30.01.2009.
2. **Annexure A2** – True copy of Relieving Order F.No.PF11/AE(WS)/2009/409 dated 31.12.2010.
3. **Annexure A3** – True copy of Office Order dated 01.07.2013 in OA No.949/2010 and O.A.No.746/2011.
4. **Annexure A4** – True copy of Judgment dated 21.12.2015 in O.Ps. (CAT) No.31/2014, No.32/2014 and No.42/2015.
5. **Annexure A5** – True copy of Office Memorandum No.49014/2/2014-Estt dated 26.02.2016.

6. **Annexure A6** – True copy of Office Memorandum No.49014/2/2014-Estt(C) dated 28.07.2016 issued by the first respondent.
7. **Annexure A7** – True copy of Letter F.No.2/17/2011-SE/405 dated 28.03.2016
8. **Annexure A8** – True copy of Casual Labourers (Grant of Temporary Status and Regularisation) Scheme, 1993.
9. **Annexure A9**- True copy of Office Memorandum No.38/64/98-P&PW(F) dated 01.05.2012.
10. **Annexure A10** – True copy of Interim Order dated 11.04.2018 in O.A.No.77/2018.
11. **Annexure A11** – True copy of Representation dated 14.04.2018.
12. **Annexure R2(a)** – True copy of letter F.No.2/5/2012 PAOL (NPS) dated 2.7.2018.
13. **Annexure R2(b)** – True copy of order F.No.73/2/2016-ABI dated 11.07.2018.

List of Annexures in O.A. No.181/00489/2018

1. **Annexure A1** – True copy of Office Order F.No.1/21/2003-AH/1396 dated 12.12.2005.
2. **Annexure A2** – True copy of Relieving Order F.No.1/1/2005-VAS(A) dated 30.06.2012.
3. **Annexure A3** – True copy of Order dated 01.07.2013 in OA No.949/2010 and O.A.No.746/2011.
4. **Annexure A4** – True copy of Judgment dated 21.12.2015 in O.Ps. (CAT) No.31/2014, No.32/2014 and No.42/2015.
5. **Annexure A5** – True copy of Office Memorandum No.49014/2/14-Estt dated 26.02.2016.
6. **Annexure A6** – True copy of Office Memorandum No.49014/2/2014-Estt(C) dated 28.07.2016 issued by the first respondent.

7. **Annexure A7** – True copy of Letter F.No.2/17/2011-SE/405 dated 28.03.2016.
8. **Annexure A8** – True copy of Casual Labourers (Grant of Temporary Status and Regularisation) Scheme, 1993.
9. **Annexure A9**- True copy of Office Memorandum No.38/64/98-P&PW/C(F) dated 01.05.2012.
10. **Annexure A10** – True copy of Interim Order dated 11.04.2018 in OA No.77/2018.
11. **Annexure A11** – True copy of Representation dated 25.05.2018.

List of Annexures in O.A. No.181/00637/2018

1. **Annexure A1** – True copy of the Office Order F.No.1/2/489/83-C5(3) dated 20.03.1987 issued by the Executive Engineer.
2. **Annexure A2** – True copy of Order F.No.3/13/2001-C3/1001 dated 06.04.2013.
3. **Annexure A3** – True copy of Relieving Order F.No.WCPF 156/ASD/2013/598 dated 21.06.2017.
4. **Annexure A4** – True copy of Order F.No.WCPF 156/ASD/2013/130 dated 28.02.2018.
5. **Annexure A5** – True copy of Order dated 01.07.2013 in OA No.949/2010 and connected cases issued by this Hon'ble Tribunal.
6. **Annexure A6** – True copy of the Judgment dated 21.12.2015 in O.Ps. (CAT) No.31/2014 and connected cases.
7. **Annexure A7** – True copy of Office Memorandum No.49014/2/2014-Estt(C) dated 26.02.2016.
8. **Annexure A8** – True copy of Office Memorandum No.49014/2/2014-Estt(C) dated 28.07.2016 issued by the first respondent.
9. **Annexure A9**- True copy of Letter F.No.2/17/2011-SE/405 dated 28.03.2016.

10. **Annexure A10** – True copy of Casual Labourers (Grant of Temporary Status and Regularisation) Scheme, 1993.
11. **Annexure A11** – True copy of Office Memorandum No.38/64/98-P&PW/C)F) dated 01.05.2012.
12. **Annexure A12** – True copy of Interim Order dated 11.04.2018 in OA No.77/2018.
13. **Annexure A13** – True copy of common Representation dated 06.07.2018 filed by the applicant before respondents No.2,3,4 and 6.
14. **Annexure MA1**– True copy of the OM No.49014/2/2014-Estt9C) Pt.I dated 11.10.2018 issued by the department of Personnel and Training.
15. **Annexure MA2**– True copy of the OM No.49014/2/2014-Estt(C) Pt.I dated 12.10.2018 issued by the department of Personnel and Training.
16. **Annexure MA3**– True copy of the Ministry of Home Affairs letter No.U-13034/31/2011-ANL dated 16.10.2018.

List of Annexures in O.A. No.181/00737/2018

1. **Annexure A1** – True copy of Certificate F.No.2/1/89-90 FD(A) dated 15.09.1989 issued by the Agriculture Officer, Union Territory of Lakshadweep, Amini – 682 552.
2. **Annexure A2** – True copy of Office Order F.No.20/10/2006-Services datd 22.10.2007 issued by the Director (Services)
3. **Annexure A3** – True copy of Relieving Order F.No.1/15/MOAMN dated 29.06.2013 issued by the Medical Officer-in-Charge, Govt. Community Centre, Amini.
4. **Annexure A4** – True copy of Non Due Certificate F.No.1/15/MOAMN dated 29.06.2013 issued by the Medical Officer-in-Charge, Govt. Community Centre, Amini.
5. **Annexure A5** – True copy of Last Pay Certificate dated 29.06.2013 issued by the Medical Officer-in-Charge, Govt. Community Centre, Amini.
6. **Annexure A6** – True copy of Order dated 01.07.2013 in O.A.No.949/2010 and OA No.746/2011.

7. **Annexure A7** – True copy of Judgment dated 21.12.2015 in O.Ps (CAT) No.31/2014, No.32/2014 and No.42/2015.
8. **Annexure A8** – True copy of Office Memorandum No.49014/2/14-Estt dated 26.02.2016.
9. **Annexure A9**- True copy of Office Memorandum No.49014/2/2014-Estt(C) dated 28.07.2016 issued by the first respondent.
10. **Annexure A10** – True copy of Casual Labourers (Grant of Temporary Status and Regularisation) Scheme, 1993.
11. **Annexure A11** – True copy of Office Memorandum No.38/64/98-P&PW/C(F) dated 01.05.2012.
12. **Annexure A12** – True copy of Interim Order dated 11.04.2018 in O.A.No.77/2018.
13. **Annexure A13** – True copy of Memorandum NO.CPAO/IT & Tech/Clarification/P&PW/13(Vol-III) 2018-19/68 dated 13.07.2018.
14. **Annexure A14** – True copy of Representation dated 03.08.2018.

List of Annexures in O.A. No.181/00738/2018

1. **Annexure A1** – True copy of Office Order F.No.20/10/2006-Services dated 31.01.2008 issued by the Director (Services).
2. **Annexure A2** – True copy of Order F.No.3/1/2008-VDP(A)/131 dated 29.06.2013 issued by the Executive Officer Village (Dweep) Panchayath.
3. **Annexure A3** – True copy of Order dated 01.07.2013 in O.A.No.949/2010 and OA No.746/2011.
4. **Annexure A4** – True copy of Judgment dated 21.12.2015 in O.Ps (CAT) No.31/2014, No.32/2014 and No.42/2015.
5. **Annexure A5** – True copy of Office Memorandum No.49014/2/14-Estt dated 26.02.2016.
6. **Annexure A6** – True copy of Office Memorandum No.49014/2/2014-Estt(C) dated 28.07.2016 issued by the first respondent.
7. **Annexure A7** – True copy of Casual Labourers (Grant of Temporary

Status and Regularisation) Scheme, 1993.

8. **Annexure A8** – True copy of Office Memorandum No.38/64/98-P&PW/C(F) dated 01.05.2012.
9. **Annexure A9**- True copy of Interim Order dated 11.04.2018 in OA No.77/2018.
10. **Annexure A10** – True copy of Memorandum NO.CPAO/IT & Tech/Clarification/P&PW/13(Vol-III) 2018-19/68 dated 13.07.2018.
11. **Annexure A11** – True copy of Representation dated 03.08.2018.

List of Annexures in O.A. No.181/00771/2018

1. **Annexure A1** – True copy of Office Order F.No.3/11/2001-C3/1119 dated 20.07.2008 issued by the 4th respondent.
2. **Annexure A2** – True copy of Statement of Fixation of Pay under CCS (Revised Pay) Rules, 2008 F.No.2/11/2010-C3(4)2129 dated 17.05.2012 in respect of Shri B.C.Hamzath issued by the seventh respondent.
3. **Annexure A3** – True copy of Office Order F.No.WCPF 120/ASD/2009/189 dated 28.02.2017 issued by the Assistant Engineer (Civil) LPWD, Amini Sub Division.
4. **Annexure A4** – True copy of Lettr F.No.2/15/2009-C3/1902 dated 10.11.2016 issued by the Head of Office, LPWD, Amini Division, Amini Island.
5. **Annexure A5** – True copy of Order dated 01.07.2013 in O.A.No.949/2010 and OA No.746/2011.
6. **Annexure A6** – True copy of Judgment dated 21.12.2015 in O.Ps.(CAT) No.31/2014, No.32/2014 and No.42/2015.
7. **Annexure A7** – True copy of Office Memorandum No.49014/2/14-Estt dated 26.02.2016.
8. **Annexure A8** – True copy of Office Memorandum No.49014/2/2014-Estt(C) dated 28.07.2016 issued by the first respondent.
9. **Annexure A9**- True copy of Letter F.No.2/17/2011-SE/405 dated 28.03.2016.

10. **Annexure A10** -- True copy of Casual Labourers (Grant of Temporary Status and Regularisation) Scheme, 1993.
11. **Annexure A11** -- True copy of Office Memorandum No.38/64/98-P&P W/C(F) dated 01.05.2012.
12. **Annexure A12** – True copy of Interim Order dated 11.04.2018 in O.A.no.77/2018.
13. **Annexure A13** -- True copy of the Memorandum No.CPAO/IT & Tech/Clarification/P&PW/13 (Vol-III) 2018-19/68 dated 13.07.2018.
14. **Annexure A14** – True copy of Representation dated 03.08.2018 filed by the applicant.

List of Annexures in O.A. No.181/00175/2017

1. **Annexure A1** – True copy of Office Order F.No.20/10/2006-Service (Part) (2) dated 28.04.2007 issued by the fifth respondent.
2. **Annexure A2** – True copy of Relieving Order F.No.21/01/2012-Estt/1037 dated 31.03.2015 issued by the fifth respondent.
3. **Annexure A3** – True copy of Order F.No.5/4/2015-F&A/(Pen)/1213 dated 13.04.2015.
4. **Annexure A4** – True copy of Letter dated 09.08.2016, carrying Diary No.2009 dated 09.08.2016, addressed to 6th respondent.
5. **Annexure A5** – True copy of letter dated 19.01.2017 addressed to 4th respondent.
6. **Annexure-A6** -- True copy of Order dated 01.07.2013 in OA Nos.949/2010 and OA No.746/2011.
7. **Annexure A7** – True copy of the Judgment in O.Ps. (CAT) No.31/2014, No.32/2014 and No.42/2015.
8. **Annexure A8** – True copy of Office Memorandum No.49014/2/2014-Estt dated 26.02.2016.
9. **Annexure A9** – True copy of Office Memorandum No.49014/2/2014-Estt(C) dated 28.07.2016 issued by the first respondent.

010. **Annexure A10-** True copy of Casual Labourers (Grant of Temporary Status and Regularisation) Scheme, 1993.

11. **Annexure A11** – True copy of the PPO No.850011601832 dated 06.12.2016 issued by the 6th respondent to one shri K.C.Pookunjikoya.

12. **Annexure A12** – PPO No.850011601832 dated 06.12.2016 issued by the 6th respondent to one Shri K.C.Pookunjikoya.

13. **Annexure A13** – True copy of PPO No.850011601832 dated 06.12.2016 issued to one Shri K.C.Pookunjikova.

14. **Annexure R1(a)** – True copy of the authorization letter File No.F 2/6/15-P dated 17.04.2017 issued by the Accounts Officer (Pension), Pay and Accounts Officer, Kavaratti – 682 555.

15. **Annexure R1(b)** – True copy of letter F.No.49/1/2016 – F& A/2176 dated 15.6.2015 (sic 2016) issued by the Finance Department.

16. **Annexure R1(c)** -- True copy of the OM No. U-13034/3/2016 -ANL dated 24.10.2016 issued by the 1st Respondent.

17. **Annexure R1(d)** -- True copy of letter F.No.49/1/2016-F&A 24.4.2017 submitted by the Secretary (Finance), Administration of Union Territory of Lakshadweep to the 1st Respondent.

18. **Annexure R3(a)** – True copy of UO note dated 11.05.2017.

19. **Annexure R3(b)** -- True copy of the reminder letter dated 16.1.2018.

20. **Annexure A14** -- True copy of Special Seal Authority letter No.850011600997/1045352 dated 16.12..2016 issued to Shri U.C.Samil.

List of Annexures in O.A. No.181/00343/2017

1. **Annexure A1** – True copy of Page No.3-III – Previous Qualifying Service and Foreign Service.

2. **Annexure A2** – True copy of Office Order F.No.3/13/2001-C3(2)/150 dated 30.01.2009 issued by the 5th respondent.

3. **Annexure A3** – True copy of Relieving Order F.No.PF WC/40/2009/ADSD/324 dated 30.06.2014 issued by the 7th respondent.

4. **Annexure A4** – True copy of Letter F.No.PFWC 40/2009/ADSD/537 dated 10.10.2016.
5. **Annexure A5** – True copy of Order F.No.1/2/2014-CB 5/2061 dated 30.07.2014 issued by 6th respondent.
6. **Annexure-A6** -- True copy of Letter F.No.3/4/2016-C3/271 dated 02.02.2017 to the the Assistant Director, National Commission for Scheduled Tribes, 6th Floor B-wing, Lok Nayak Bhavan, Khan Market, New Delhi-100 003.
7. **Annexure A7** – True copy of Order dated 01.07.2013 in OA No.949/2010 and OA No.746/2011.
8. **Annexure A8** – True copy of Judgment dated 21.12.2015 in O.Ps. (CAT) No.31/2014, No.32/2014 and No.42/2015.
9. **Annexure A9** – True copy of Office Memorandum No.49014/2/14-Estt dated 26.02.2016
10. **Annexure A10**- True copy of Office Memorandum No.49014/2/2014-Estt(C) dated 28.07.2016 issued by the first respondent.
11. **Annexure A11** – True copy of Casual Labourers (Grant of Temporary Status and Regularisation) Scheme, 1993.
12. **Annexure R12** – A true copy of Certificate No.828/2013 dated 20.04.2013 issued by the Medical Board.
13. **Annexure R13** – True copy of PPO No.850011601832 dated 06.12.2016 issued to one Shri K.C.Pookunjikova.
14. **Annexure R14** – True Copy f PPO No.850011601832 dated 06.12.2016 issued by the 8th respondent.
15. **Annexure A15** – A true copy of PPO No.850011601832 dated 06.12.2016
16. **Annexure R1(a)** – True copy of the letter F.No.1/2/2014-B5/1219 dated 19.05.17.
17. **Annexure R1(b)** – True copy of letter F.No.2/17/2011-SE/405 dated 28.03.16.
18. **Annexure R1(c)** -- True copy of the letter F.No.49/1/2016-F&A/2176 dated 15.06.2015.

19. **Annexure R1(d)** -- True copy of the NPS statement.
20. **Annexure R1(e)** – True copy of the letter F.No.PF-6/NPS/2016-PAOL/634 dated 26.05.17.
21. **Annexure R1(f)** – True copy of the letter OM 73/2/2016-SE/1092 dated 29.05.2017.
22. **Annexure R1(g)** – True copy of the undertaking of the applicant received from the Assistant Engineer, PWD, Kavaratti.
23. **Annexure R1(h)** -- True copy of the letter No.PF/6/NPS/2016-PAOL dated 10.04.2017.
24. **Annexure R1(i)** -- True copy of the order F.No.73/2/2016-AB1 dated 04.07.17.
25. **Annexure R1(j)** -- True copy of the track of PFMS transaction by the Account Officer, Kavaratti.

List of Annexures in O.A. No.181/00598/2017

1. **Annexure A1** – True copy of the Office Order F.No.20/10/2006-Services (Part)(1) dated 28.04.2007.
2. **Annexure A2** – True copy of Relieving Order F.No.35/6/2007-DP(Estt) dated 30.09.2008.
3. **Annexure A3** – True copy of Letter dated 05.08.2009 submitted by the applicant to the 5th respondent.
4. **Annexure A4** – True copy of Certificate dated 24.03.2017.
5. **Annexure A5** – True copy of Order F.No.35/4/2012-DP(Estt)/519 dated 09.11.2012.
6. **Annexure A6** – True copy of Order F.No.22/1/2002Edn./AC/570 dated 12.05.2009.
7. **Annexure A7** – True copy of Order F.No.22/1/2002-Edn./AC(2)/569 dated 12.05.2009.
8. **Annexure A8** – True copy of Representation dated 05.07.2017 submitted

by the applicant to the second respondent.

9. **Annexure A9**- True copy of Order dated 01.07.2013 in O.A.No.949/2010 and O.A.No.746/2011.
10. **Annexure A10** – True copy of Judgment dated 21.12.2015 in O.Ps.(CAT) No.31/2014 No.32/2014 and No.42/2013.
11. **Annexure A11** – True copy of Office Memorandum No.49014/2/14-Estt dated 26.02.2016.
12. **Annexure A12** – True copy of Office Memorandum No.49014/2/2014-Estt(C) dated 28.07.2016.
13. **Annexure A13**– True copy of Casual Labourers (Grant of Temporary Status and Regularisation) Scheme, 1993.
14. **Annexure A14** – A true copy of Letter F.No.PEN/A-196/2016-PAOL(TS) dated 17.07.2017
15. **Annexure R1(a)** – True copy of the authorization letter.
16. **Annexure R1(b)** – True copy of the forwarding letter.
17. **Annexure A15** – True copy of Letter F.No.PF.39/NPS 2016-PAO dated 31.08.2016 issued by the 6th respondent.
18. **Annexure A16** – True copy of Letter PPO No.850011701443/file No.B-159/2017 dated 30.08.2017 issued by the 6th respondent 30.08.2017.
20. **Annexure A17** – True copy of PPO No.850011701443/file No.B-159/2017 dated 30.08.2017.
21. **Annexure A18** -- True copy of Letter F.No.B 143-2017 dated 17.07.2017.

List of Annexures in O.A. No.181/00602/2018

1. **Annexure A1** – True copy of the Office Order F.No.3/13/2001-C3(2)/150 dated 30.01.2009.
2. **Annexure A2** – True copy of Relieving Order F.No.PF/WC/13/2008-ase/268 dated 29.04.2016.

3. **Annexure A3** – True copy of Representation of 1st applicant dated 28.05.2017 before the 2nd respondent.
4. **Annexure A4** – True copy of Office Order F.No.3/12/2007-C/2136 dated 07.12.2012 w.e.f. 18.08.2010.
5. **Annexure A5** – True copy of Relieving Order F.No.PFWC/9/2008-09/582 dated 31.08.2016.
6. **Annexure A6** – True copy of Representation of the 2nd applicant dated 28.05.2017 before the 2nd respondent.
7. **Annexure A7** – True copy of Letter F.No.2/20/2009-C3/1917 dated 16.11.2016.
8. **Annexure A8** – True copy of Relieving Order F.No.PF/WC/12/2008-ASE dated 30.06.2014.
9. **Annexure A9**- True copy of Representation dated 28.05.2017 filed by 3rd applicant before the 2nd respondent.
10. **Annexure A10** – True copy of Order F.No.20/10/2006-services (Part (2) dated 28.04.2007.
11. **Annexure A11** – True copy of Relieving Order F.No.1/1/2010-AO(KDT) dated 30.06.2015.
12. **Annexure A12** – True copy of Representation filed by the 4th applicant before the 2nd respondent dated 28.05.2017.
13. **Annexure A13** – True copy of Relieving Order F.No.1/16/2011-J NSSSK dated 31.10.2013 issued by the Principal, Jawaharlal Nehru Senior Secondary School, Kadmat to the 5th applicant.
14. **Annexure A14** – True copy of Representation dated 28.05.2018 filed by the 5th applicant before the 2nd respondent.
15. **Annexure A15**– True copy of Service Certificate F.NO.1/4/2011-Estt/Ele/Kdt dated 12.12.2012.
16. **Annexure A16** – True copy of reliving Order F.No.1/4/2011-Ele. (KDT)/223 dated 29.06.2015.
17. **Annexure A17** – True copy of Order F.No.29/1/2015-Ele/AC.11/1118

dated 30.04.2015.

18. **Annexure A18** – True copy of Representaqtion dated 28.05.2017 filed by 6th applicant before the 2nd respondent.
19. **Annexure A19** – True copy of Relieving Order F.No.PF WC/6/2008-09-ASE/267 dated 29.04.2016.
20. **Annexure A20** – True copy of Representation filed by the 7th respondent dated 28.05.2017.
21. **Annexure A21** – True copy of Order dated 01.07.2013 in O.A.No.949/2010 and OA.A.No.746/2011.
22. **Annexure A22** – True copy of judgment dated 21.12.2015 in OP (CAT) No.31/2014, 32/2014 and 42/2015.
23. **Annexure A23** – True copy of Office Memorandum No.49014/2/14-Estt(C) dated 26.02.2016.
24. **Annexure A24** – True copy of Office Memorandum No.49014/2/2014-Estt(C) dated 28.07.2016.
25. **Annexure A25** – True copy of Casual Labourers (Grant of Temporary Status and Regularization) Scheme, 1993.
26. **Annexure A26** – True copy of P.P.O No.850011601832 dated 06.12.2016 issued to Shri K.C.Pookunjikoya.
27. **Annexure A27** – True copy of P.P.O No. 850011601832 dated 06.12.2016 towards granting Gratuity issued to Shri K.C.Pookunhikoya.
28. **Annexure A28** – True copy of P.P.O No. 850011601832 dated 06.12.2016 towards granting Commuted Value of Pension issued to Shri K.C.Pookunhikoya.
29. **Annexure R3(a)** -- UO Noted dated 11.05.2012.
30. **Annexure R3(b)** -- Letter dated 16.01.2018
31. **Annexure A29** -- True copy of the Office Memorandum No.CPAO/it & Tech/Clarification/P&PW/13(Vol.III)/2018-19/68 dated 13.07.2018.

List of Annexures in O.A. No.181/00653/2017

1. **Annexure A1** – True copy of Service Certificate F.No.8/10/92-IND dated 7/2009 issued by the Director of Industries.
2. **Annexure A2** – True copy of Officer Order F.No.20/06/2007 -Services (2) dated 24.04.2008.
3. **Annexure A3** – True copy of Relieving Order F.No.2/1/2010-MGSSSA (DP)/862 dated 30.09.2013.
4. **Annexure A4** – True copy of Representation dated 05.07.2017 submitted by the applicant to the second respondent.
5. **Annexure A5** – True copy of Order dated 01.07.2013 in O.A.No.949/2010 and O.A.No.746/2011.
6. **Annexure A6** – True copy of the Judgment dated 21.12.2015 in O.Ps. (CAT) No.31/2014, No.32/2014 and No.42/2015.
7. **Annexure A7** – True copy of Office Memorandum No.49014/2/2014-Estt(C) dated 26.02.2016.
8. **Annexure A8** – True copy of Office Memorandum No.49014/2/2014-Estt(C) dated 28.07.2016 issued by the first respondent.
9. **Annexure A9**- True copy of Casual Labourers (Grant of Temporary Status and Regularisation) Scheme, 1993.
10. **Annexure R8(a)** – True copy of the claim form submitted by the Original Applicant.
11. **Annexure R8(b)** – True copy of the PFRDA (Exists and Withdrawals Form National Pension System) Regulations, 2015.
12. **Annexure R2(a)** – True copy of Government of India Notification F.No.F/7/2003-ECB & BPR dated 22.12.2003
13. **Annexure R2(b)** – True copy of OM No.49014/1/2004-Estt(C) dated 26.04.2004 issued by the Government.
14. **Annexure R2(c)** – True copy of the communication received from the NSDL dated 21.03.2016.
15. **Annexure R2(d)** – True copy of letter F.No.2/8/2013 – PAO (NPS)/1286

dated 27.8.2016 issued by the Pay and Accounts Officer, Principal Pay & Accounts Office, Kavaratti.

16. **Annexure R2(e)** -- True copy of the letter F.No.PF-2/NPS/2016-PAO dated 05.02.2016 issued by Pay and Accounts Office, Kavaratti.

17. **Annexure R2(f)** -- True copy of letter F.No.2/8/2013 – PAOL (NPS) (1) dated 31.12.2014 issued by the Pay & Accounts Office, Kavaratti.

18. **Annexure R2(g)** – True copy of letter F.No.2/8/2013 – PAO(NPS)/1413 dated 22.5.2014 issued by Pay & Accounts Office, Kavaratti.

19. **Annexure R2(h)** -- True copy of letter No.CPOAO/AVTH – 2/RIO/2017/014911 dated 17.10.2017 issued by the Central Pension Accounting Office, New Delhi in respect of one Sri A.C.Attakoya.

20. **Annexure R2(i)** -- True copy of Blank form No.8 (form of letter to the Accounts Officer, forwarding the pension papers of a Government servant.

21. **Annexure R2(j)** -- True copy of letter F.No.49/1/2016-F&a/1559 dated 24.04.2017 sent by the Secretary, Finance, Union Territory of Lakshadweep to the Under Secretary to the Government of India, Ministry of home Affairs.

22. **Annexure R2(k)** – True copy of the subsequent reminder dated 27.06.2017 Annexure R1(j) sent by the Secretary, Finance, Union Territory of Lakshadweep to the Under Secretary to the Government of India, Ministry of Home Affairs.

23. **Annexure R2(l)** – True copy of the subsequent reminder dated 17.10.2017 Annexure R1(j) sent by the Secretary, Finance, Union Territory of Lakshadweep to the Under Secretary to the Government of India, Ministry of Home Affairs.

24. **Annexure R2(m)** – True copy of letter F.No.PF.2/NPS/2016 – PAOL dated 07.10.2017 issued by the Pay and Accounts Office, Kavaratti.

25. **Annexure R3(a)** -- True copy of U.O Note dated 11.05.2017.

26. **Annexure R3(b)** – True copy of U.O Note date 16.01.2018.

List of Annexures in O.A. No.181/00672/2017

1. **Annexure A1** – True copy of Service Certificate F.No.11/01/2016-IND(1)/361 dated 16.05.2017 issued by the 5th respondent.
2. **Annexure A2** – True copy of Relieving Order No.1/7/2004-CFFA dated 16.10.2007 issued by the 7th respondent.
3. **Annexure A3** – True copy of Relieving Order F.No.1/1/2014-CFCUA dated 29.04.2017 issued by the 7th respondent.
4. **Annexure A4** – True copy of Lettr dated 20.12.2016 along with Form No.3, No.5 and Specimen Letter of undertaking to the Syndicate Bank, Androth submitted by the applicant to the 6th respondent.
5. **Annexure A5** – True copy of Letter F.No.1/1/2014-CFCUA dated 19.12.2016 along with a copy of Non-Liability Certificate No.F.No.1/1/2014-CFCUA dated 19.12.2016.
6. **Annexure A6** – True copy of Letter F.No.6/5/2017-Ind/181 dated 29.03.2017.
7. **Annexure A7** – True copy of Representation dated 23.07.2017 submitted by the applicant to the second respondent.
8. **Annexure A8** – True copy of Order dated 01.07.2013 in OA No.949/2010 and OA No.746/2011.
9. **Annexure A9**- True copy of Judgment dated 21.12.2015 in O.Ps. (CAT) No.31/2014, 32/2014 and No.42/2013
10. **Annexure A10** – True copy of Office Memorandum No.49014/2/14-Estt dated 26.02.2016.
11. **Annexure A11** – True copy of Office Memorandum No.49014/2/2014-Estt(C) dated 28.07.2016 issued by the first respondent.
12. **Annexure A12** – True copy of Casual Labourers (Grant of Temporary Status and Regularisation) Scheme, 1993.
13. **Annexure R8(a)** – True copy of the PFRDA (Exists and Withdrawals From National Pension System) Regulations, 2015
14. **Annexure R8(b)** – True copy of the Circular dated 12.11.2015 issued by the Misc. Applicant/Respondent No.8.

15. **Annexure R3(a)** – True copy of U.O Note dated 11.05.2017.

16. **Annexure R3(b)** -- True copy U.O Note dated 16.01.2018.

List of Annexures in O.A. No.181/00825/2017

1. **Annexure A1** – True copy of Order F.No.2/8/2010-Agri/92 dated 19.04.2013 issued by the 5th respondent.

2. **Annexure A2** – True copy of Relieving Order F.No.1/6/2012-13/Agri (DP) KTN dated 29.06.2013 issued by Horticultural Assistant District Panchayath, Kiltan w.e.f. 29.06.2013.

3. **Annexure A3** – True copy of Non Liability Certificate F.No.1/6/2016-17 HA/DP/KTN dated 01.02.2017.

4. **Annexure A4** – True copy of Letter F.No.1/6/2016-17-HA (DP) KTN dated 16.11.2016.

5. **Annexure A5** – True copy of Letter F.No.1/6/2016-17/HADP/KTN dated 01.02.2017.

6. **Annexure A6** – True copy of Letter F.No.Pen.2/12/2015/PAOL(NPS) 1150/398 dated 29.09.2015.

7. **Annexure A7** – True copy of Order dated 01.07.2013 in OA No.949/2010 and OA No.746/2011.

8. **Annexure A8** – True copy of Judgment dated 21.12.2015 in O.P.(CAT) No.31/2014, No.32/2014 and No.42/2015.

9. **Annexure A9**- True copy of Office Memorandum No.49014/2/14-Estt(C) dated 26.02.2016.

10. **Annexure A10** – True copy of Office Memorandum No.49014/2/2014-Estt(C) dated 28.07.2016 issued by the first respondent.

11. **Annexure A11** – True copy of Letter F.No.2/17/2011-SE/405 dated 28.03.2016.

12. **Annexure A12** – True copy of Casual Labourers (Grant of Temporary Status and Regularisation) Scheme, 1993.

13. **Annexure A13** – True copy of Representation dated 12.04.2016.
14. **Annexure R2(a)** – True copy of order F.No.57/17/2014-Agri(1) dated 24.11.2017 along with its enclosure.
15. **Annexure R2(b)** – True copy of order F.No.57/17/2014-Agri(2) dated 24.11.2017.
16. **Annexure R3(a)** -- True copy of the UO note dated 11.05.2017.
17. **Annexure R3(b)** – True copy of U.O Note date 16.01.2018.

List of Annexures in O.A. No.181/00908/2017

1. **Annexure A1** – True copy of Certificate No.E3/AE/(WS)/2010 dated 24.02.2011.
2. **Annexure A2** – True copy of Office Order F.No.3/03/2003-C3/1984 dated 05.12.2008.
3. **Annexure A3** – True copy of Relieving Order F.No.PF2/AE(WS)/08/297 dated 30.06.2015
4. **Annexure A4** – True copy of Order dated 01.07.2013 in OA No.949/2010 and OA No.746/2011.
5. **Annexure A5** – True copy of Judgment dated 21.12.2015 in O.Ps.(CAT) No.31/2014, No.32/2014 and No.42/2015.
6. **Annexure A6** – True copy of Office Memorandum No.49014/2/14-Estt datd 26.02.2016.
7. **Annexure A7** – True copy of Office Memorandum No.49014/2/2014-Estt(C) dated 28.07.2016.
8. **Annexure A8** – True copy of Letter F.No.2/17/2011-SE/405 dated 28.03.2016.
9. **Annexure A9**- True copy of Casual Labourers (Grant of Temporary Status and Regularisation) Scheme, 1993.
10. **Annexure A10** – True copy of Representation dated 28.10.2017.

11. **Annexure A11** – True copy of Order F.No.PF2/50/2014-C3(NPS)/1573 dated 30/8/2016.
12. **Annexure R2(a)** – True copy of F.No.Pen/D-135/2017-PAOL(1) dated 25.12.2017.
13. **Annexure R2(b)** – True copy of Order F.No.Pen/D-135/2017-PAOL (2) dated 26.12.2017 issued by the Pay and Accounts Officer, Lakshadweep Administration, Kavaratti.
14. **Annexure R2(c)**– True copy of the order F.No.73/2/2016-AB-1(1) dated 27.12.2017 issued by the Superintendent Engineer, LPWD, Kavaratti.
15. **Annexure R2(d)**– True copy of F.No.73/2/2016 -AB-1(2) dated 27.12.2017 issued by the Superintending Engineer LPWD, Kavaratti.

List of Annexures in O.A. No.181/00949/2017

1. **Annexure A1** – True copy of Office Order F.No.3/3/2003-C3/769 dated 10.05.2005.
2. **Annexure A2** – True copy of Order F.No.WCPF 2/15/2012-C3/1122 dated 30.06.2014.
3. **Annexure A3** – True copy of Order dated 01.07.2013 in OA No.949/2010 and OA No.746/2011.
4. **Annexure A4** – True copy of of Judgment dated 21.12.2015 in O.Ps.(CAT) No.31/2014, 32/2014 and 42/2015.
5. **Annexure A5** – True copy of Office Memorandum No.49014/2/14-Estt dated 26.02.2016.
6. **Annexure A6** – True copy of Office memoraum No.49014/2/2014-Estt(C) dated 28.07.2016 issued by the first respondent.
7. **Annexure A7** – True copy of Letter F.No.2/17/2011-SE/405 dated 28.03.2016.
8. **Annexure A8** – True copy of Casual Labourers (Grant of Temporary Status and Regularisation) Scheme, 1993.
9. **Annexure A9**- True copy of Representation dated 16.11.2017.

10. **Annexure R7(a)** – True copy of the NPS Transaction statement in respect of the applicant.

11. **Annexure R2(a)** – True copy of letter F.No.49/1/2016-F&A/1559 dated 24.04.2017 issued by the Administration of Union Territory of Lakshadweep (Finance & Accounts Section), Secretariat, Kavaratti and addressed to the Under Secretary to the Government of India, Ministry of Home Affairs, New Delhi.

List of Annexures in O.A. No.181/01031/2017

1. **Annexure A1** – True copy of the Office Order F.No.3/13/2001-C3(2)/150 dated 30.01.2009.

2. **Annexure A2** – True copy of Relieving Order F.No.WCPF100/ASD/2000/737 dated 31.01.2017.

3. **Annexure A3** – True copy of Order dated 01.07.2013 in O.A.No.949/2010 and O.A.No.746/2011.

4. **Annexure A4** – True copy of Judgement dated 21.12.2015 in O.Ps.(CAT) No.31/2014 and No.42/2015

5. **Annexure A5** – True copy of Office Memorandum No.49014/2/14-Estt dated 26.02.2016.

6. **Annexure A6** – True copy of Office Memorandum No.49014/2/2014-Estt(C) dated 28.07.2016 issued by the first respondent.

7. **Annexure A7** – True copy of Letter F.No.2/17/2011-SE/405 dated 28.03.2016.

8. **Annexure A8**- True copy of Casual Labourers (Grant of Temporary Status and Regularisation) Scheme, 1993.

9. **Annexure A9** – True copy of Representation dated 16.11.2017.

10. **Annexure R2(a)** – True copy of letter F.No.49/1/2016-F&A/1559 dated 24.4.2017 issued by the Administration of Union Territory of Lakshadweep (Finance & Accounts Section), Secretariat, Kavaratti and addressed to the Under Secretary to the Government of India, Ministry of Home Affairs, New Delhi.

12. **Annexure R3(a)** – True copy of the U.O Note dated 11.05.2017 issued by the 3rd respondent.

13. **Annexure R3(b)** – True copy of Reminder letter dated 16.01.2018.

List of Annexures in O.A. No.181/01033/2017

1. **Annexure A1** – True copy of the Office Order F.No.3/13/2001-C3(2)/150 dated 30.01.2009.

2. **Annexure A2** – True copy of Relieving Order F.No.WCPF100/ASD/2000/737 dated 30.07.2015.

3. **Annexure A3** – True copy of Order F.No.PF 2/8/2015-C3/1675 dated 04.08.2015.

4. **Annexure A4** – True copy of Order dated 01.07.2013 in OA No.949/2010 and O.A.No.746/2011.

5. **Annexure A5** – True copy of the Judgment dated 21.12.2015 in O.Ps. (CAT) No.31/2014, No.32/2014 and No.42/2015.

6. **Annexure A6** – True copy of Office Memorandum No.49014/2/2014-Estt(C) dated 26.02.2016.

7. **Annexure A7** – True copy of Office Memorandum No.49014/2/2014-Estt(C) dated 28.07.2016 issued by the first respondent.

8. **Annexure A8-** True copy of Letter F.No.2/17/2011-SE/405 dated 28.03.2016.

9. **Annexure A9** – True copy of Casual Labourers (Grant of Temporary Status and Regularisation) Scheme, 1993.

10. **Annexure A10** – True copy of Representation dated 16.11.2017.

11. **Annexure A11** – True copy of the Death Certificate dated 24.03.2018 of the original applicant.

12. **Annexure R2(a)** – True copy of letter F.No.49/1/2016-F&A/1559 dated 24.4.2017 issued by the Administration of Union Territory of Lakshadweep (Finance & Accounts Section), Secretariat, Kavaratti and addressed to the Under Secretary to the Government of India, Ministry of Home Affairs, New

Delhi.

13. **Annexure R3(a)** – True copy of UO Note dated 11.05.2017.

14. **Annexure R3(b)** – True copy of Reminder letter dated 16.01.2018.

List of Annexures in O.A. No.181/01034/2017

1. **Annexure A1** – True copy of the Office Order F.No.3/12/2001-C3 Vol.I/1137 dated 20.07.2008.

2. **Annexure A2** – True copy of Relieving Order f.No.96/ASD/2008/286 dated 31.05.2014.

3. **Annexure A3** – True copy of Order F.No.WCPF 2/1/2014-C3/222 dated 13.02.2017.

4. **Annexure A4** – True copy of Order f.No.WCPF 2/1/2014-C3/1033 dated 16.06.2014.

5. **Annexure A5** – True copy of Order dated 01.07.2013 in OA No.949/2010 and O.A.No.746/2011.

6. **Annexure A6** – True copy of the Judgment dated 21.12.2015 in O.Ps. (CAT) No.31/2014, No.32/2014 and No.42/2015.

7. **Annexure A7** – True copy of Office Memorandum No.49014/2/2014-Estt(C) dated 26.02.2016.

8. **Annexure A8** – True copy of Office Memorandum No.49014/2/2014-Estt(C) dated 28.07.2016 issued by the first respondent.

9. **Annexure A9**- True copy of Letter F.No.2/17/2011-SE/405 dated 28.03.2016.

10. **Annexure A10** – True copy of Casual Labourers (Grant of Temporary Status and Regularisation) Scheme, 1993.

11. **Annexure A11** – True copy of Representation dated 16.11.2017.

12. **Annexure R2(a)** – True copy of letter F.No.49/1/2016-F&A/1559 dated 24.4.2017 issued by the Administration of Union Territory of Lakshadweep (Finance & Accounts Section), Secretariat, Kavaratti and addressed to the Under Secretary to the Government of India, Ministry of Home Affairs, New

Delhi.

13. **Annexure R3(a)** – True copy of UO Note dated 11.05.2017.

14. **Annexure R3(b)** – True copy of Reminder letter dated 16.01.2018.

List of Annexures in O.A. No.181/01058/2017

1. **Annexure A1** – True copy of the Office Order F.No.3/13/2001-C3 (2)/150 dated 30.01.2009.

2. **Annexure A2** – True copy of Office Order F.No.PF2/AE(WS)/2009/298 dated 30.06.2015 issued by the eight respondent.

3. **Annexure A3** – True copy of Letter F.No.PEN/B-06/2016-PAOL dated 09.01.2017.

4. **Annexure A4** – True copy of Letter dated 09.06.2017 to the second respondent.

5. **Annexure A5** – True copy of Order dated 01.07.2013 in OA No.949/2010 and O.A.No.746/2011.

6. **Annexure A6** – True copy of the Judgment dated 21.12.2015 in O.Ps. (CAT) No.31/2014, No.32/2014 and No.42/2015.

7. **Annexure A7** – True copy of Office Memorandum No.49014/2/2014-Estt(C) dated 26.02.2016.

8. **Annexure A8** – True copy of Office Memorandum No.49014/2/2014-Estt(C) dated 28.07.2016 issued by the first respondent.

9. **Annexure A9**- True copy of Letter F.No.2/17/2011-SE/405 dated 28.03.2016.

10. **Annexure A10** – True copy of Casual Labourers (Grant of Temporary Status and Regularisation) Scheme, 1993.

11. **Annexure A11** – True copy of Representation dated 03.11.2017.

12. **Annexure R3(a)** – True copy of UO Note dated 11.05.2017.

13. **Annexure R3(b)** – True copy of Reminder letter dated 16.01.2018.

List of Annexures in O.A. No.181/01088/2016

1. **Annexure A1** – True copy of Page 4 of the Service Book – History and Verification Service.
2. **Annexure A2** – True copy of F.No.3/3/2003-C3/251 dated 19.02.2008 issued by the 5th respondent.
3. **Annexure A3** – True copy of Relieving Order F.No.PF/WC/27/2008/ADSO/272 dated 30.05.2014 issued by the Assistant Engineer, Government of India, LPWD Sub-division, Lakshadweep Administration, Androth.
4. **Annexure A4** – True copy of Last Pay Certificate dated 29.12.2015.
5. **Annexure A5** – True copy of Order F.No.1/3/2014-CB5/2062 dated 30.07.2014.
6. **Annexure A6** – True copy of Page No.3 of the Service Book of the second applicant.
7. **Annexure A7** – True copy of Page No.14 of Service Book of 2nd applicant.
8. **Annexure A8** – True copy of Page No.16 of Service Book.
9. **Annexure A9** – True copy of Order F.No.25/2/2013-C.S.dated 28.02.2014 issued by Respondent No.6.
10. **Annexure A10** – True copy of Representation dated 04.01.2016 filed by the first applicant before the 2nd respondent.
11. **Annexure A11** – True copy of Representation dated 04.01.2016 filed by the first applicant before the 2nd respondent.
12. **Annexure A12** – True copy of Order dated 01.07.2013 in OA No.949/2010 and OA No.746/2011.
13. **Annexure A13** – True copy of judgment in OP (CAT) No.31/2014, 32/2014 and No.42/2013.

14. **Annexure A14** -- True copy of Office Memorandum No.49014/2/14-Estt dated 26.02.2016.
15. **Annexure A15** -- True copy of Letter F.No. PF-7/NPS/2016- PAO/279 dated 2/2016 issued by 7th respondent to 8th respondent.
16. **Annexure R3(a)** -- True copy of the UO note dated 11.05.2017.
17. **Annexure R3(b)** -- True copy of the Reminder letter dated 16.1.2018
18. **Annexure MA1** -- True copy of the Om No.49014/2/2014-Estt(C) Pt.I dated 11.10.2018 issued by the department of Personnel and Training.
19. **Annexure MA2** -- True copy of the OM No.49014/2/2014-Estt(C) Pt.I dated 12.10.2018 issued by the department of Personnel and Training.
20. **Annexure MA3** -- True copy of the Ministry of Home Affairs letter No.U-13034/31/2011-ANL dated 16.10.2018.
